

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012408/2022	BIMALENDU SINGH VS STATE OF ODISHA	B.SAHOO VS	//0 () //
2	BLAPL/0012409/2022	TALA SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /50 /2021 () //
3	BLAPL/0012410/2022	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ANGUL TOWN /14 /2016 () //
4	BLAPL/0012411/2022	KEDARNATH BISWAL VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	KHARABEL NAGAR P.S. /373 /2022 () //
5	BLAPL/0012412/2022	JAGANNATH DAS VS STATE OF ODISHA	ARJEET MISHRA VS	JAJPUR ROAD /494 /2022 () //
6	BLAPL/0012413/2022	BALARAM DADHIA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /140 /2022 () //
7	BLAPL/0012414/2022	GAYATRI NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	GOLAMUNDA /90 /2021 () //
8	BLAPL/0012415/2022	JADABALAL DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //
9	BLAPL/0012416/2022	SUMIT JOSHI @ SAMEER JOSHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BHAWANIPATNA TOWN /410 /2022 () //
10	BLAPL/0012417/2022	TRIPAL NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	GOLAMUNDA /90 /2021 () //
11	BLAPL/0012418/2022	ANUA @ SANTOSH BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /185 /2022 () //

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12	BLAPL/0012419/2022	LALAN LEHRI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /677 /2022 () //
13	BLAPL/0012420/2022	SUMANTA NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /613 /2022 () //
14	BLAPL/0012421/2022	TRIDEV DHARUA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ATTABIRA /73 /2022 () //
15	BLAPL/0012422/2022	BHAGABAN NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /206 /2022 () //
16	BLAPL/0012423/2022	KEMEL MAJHI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KASHIPUR /143 /2022 () //
17	BLAPL/0012424/2022	SUDHANSU SEKHAR BASA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BONAI /189 /2022 () //
18	BLAPL/0012425/2022	SABANA KHILLA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	Judambo /7 /2022 () //
19	BLAPL/0012426/2022	JADUMANI NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KASHIPUR /143 /2022 () //
20	BLAPL/0012427/2022	KAMPU NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KASHIPUR /112 /2021 () //
21	BLAPL/0012428/2022	ASISH KUMAR BEHERA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	POLASARA PS /115 /2016 () //
22	BLAPL/0012429/2022	MANOJ PATTNAIK @ MANOJ KUMAR SWAIN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	EOW,BHUBANESWAR /11 /2015 () //
23	BLAPL/0012430/2022	SOMANATH BARAL @ DUDULU	AMULYA RATNA PANDA	KHURDA MODEL /237 /2022

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		VS	VS	()
24	BLAPL/0012431/2022	STATE OF ODISHA SANGRAM MALLIK @ CHENGULA	DEEPAK KU SAHOO	// RAJNAGAR /366 /2022
		VS	VS	()
25	BLAPL/0012432/2022	STATE OF ODISHA TAPAN KUMAR ROUT	SOUMYA RANJAN DAS	// MANAMUNDA /245 /2022
		VS	VS	()
26	BLAPL/0012433/2022	STATE OF ODISHA SAROJA KUMAR DAS	G.C.MOHANTY	// KHANTAPADA /262 /2022
		VS	VS	()
27	BLAPL/0012434/2022	STATE OF ODISHA KANHA PRADHAN	TANMAYA KUMAR MOHANTY	// KHURDA P.S. /257 /2018
		VS	VS	()
28	BLAPL/0012435/2022	STATE OF ODISHA PRASANTA @ ADITYA SAHU @ BUDKIA	RAJIB LOCHAN PATTNAIK	// GOCHHAPADA /127 /2022
		VS	VS	()
29	BLAPL/0012436/2022	STATE OF ODISHA DHUSA @ DUSASANA MALLICK	RAMDAS ACHARY	// ASTARANGA /191 /2022
		VS	VS	()
30	BLAPL/0012437/2022	STATE OF ODISHA PARSURAM KENCHI @ PARSURAM KICHOY @ SAGAR @ SANKAR MOHAPATRA	DEEPAK MOHAPATRA	// PAPERMETLA P.S. /14 /2022
		VS	VS	()
31	BLAPL/0012438/2022	STATE OF ODISHA SK. RABUL @ RABIBUL	PRADEEP KUMAR DAS	// BHADRAK RURAL /271 /2021
		VS	VS	()
32	BLAPL/0012439/2022	STATE OF ODISHA NARENDRA PATEL	SAMARENDRA BAHADUR	// //0
		VS	VS	()
33	BLAPL/0012440/2022	STATE OF ODISHA SK. AKHTAR HUSSAIN	NIRANJAN SINGH (1)	// RARUAN /86 /2022
		VS	VS	()
34	BLAPL/0012441/2022	STATE OF ODISHA SK. SAHARUKH @ SERUFAN @ SARFULL @ SK. SARNIRANJAN SINGH (1)	NIRANJAN SINGH (1)	// RARUAN /86 /2022
		VS	VS	()

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35	BLAPL/0012442/2022	STATE OF ODISHA SK. GULUMUHAMMAD @ MD. GULUA VS	NIRANJAN SINGH (1) VS	// RARUAN /86 /2022 ()
36	BLAPL/0012443/2022	STATE OF ODISHA BHIDGA KUMAR HEMBRAM @ SUDAM VS	MANAS KUMAR CHAND VS	// RAMACHANDAPUR /285 /2022 ()
37	BLAPL/0012444/2022	STATE OF ODISHA SK. AYAN ASIS @ SAROJ @ SURAJ @ SK. SAMIULLARUDRA NARAYAN PARIJA VS	VS	// BHADRAK TOWN /405 /2022 ()
38	BLAPL/0012445/2022	STATE OF ODISHA PRATAP BISWAL VS	SARAT KUMAR JENA VS	// / /0 ()
39	BLAPL/0012446/2022	STATE OF ODISHA GELU @ SK. MOFI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /391 /2022 ()
40	BLAPL/0012447/2022	STATE OF ODISHA ASHOK KUMAR BEHERA @ ASHOK BEHERA @ BABUMHVA VS	AMULYA RATNA PANDA VS	// CHANDIPUR /55 /2022 ()
41	BLAPL/0012448/2022	STATE OF ODISHA SUSHANTA KUMAR DAS @ SAGAR VS	AMULYA RATNA PANDA VS	// KHANTAPADA /262 /2022 ()
42	BLAPL/0012449/2022	STATE OF ODISHA PARSURAM PANIGRAHI VS	AMULYA RATNA PANDA VS	// / /0 ()
43	BLAPL/0012450/2022	STATE OF ODISHA SRIDHAR NAYAK VS	AMULYA RATNA PANDA VS	// JALESWAR /69 /2020 ()
44	BLAPL/0012451/2022	STATE OF ODISHA SATYAGOPAL BISWAS @ SATYA BISWAS VS	JYOTIRMAYA SAHOO VS	// POTTANGI /26 /2020 ()
45	BLAPL/0012452/2022	STATE OF ODISHA GOPI G @ ANNA VS	AMULYA RATNA PANDA VS	// CHANDIPUR /56 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0012453/2022	MUKESH AHIR @ KARAN NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /59 /2022 () //
47	BLAPL/0012454/2022	LALAT KUMAR PATI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MADHUPATNA /280 /2022 () //
48	BLAPL/0012455/2022	SOUBHAGYA ROHIDAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /221 /2022 () //
49	BLAPL/0012456/2022	RAM VEER SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /512 /2022 () //
50	BLAPL/0012457/2022	ALOK BHUTIA VS STATE OF ODISHA	BASUDEV PUJARI VS	TALCHER TOWN /766 /2022 () //
51	BLAPL/0012458/2022	RAMANI RANJAN MAHALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHANTAPADA /170 /2022 () //
52	BLAPL/0012459/2022	KUNA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (P.PUR) /264 /2022 () //
53	BLAPL/0012460/2022	SANTANU JENA @ SUKTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PANIKOILI /204 /2022 () //
54	BLAPL/0012461/2022	MD. KAMAL @ KAMAL UDDIN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BANHARPALI /243 /2022 () //
55	BLAPL/0012462/2022	N. SANTOSH KUMAR CHOUDHURY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PADWA /85 /2019 () //
56	BLAPL/0012463/2022	BIJAY MOHANTY @ BIJI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	KHURDA MODEL /654 /2022 () //
57	BLAPL/0012464/2022	SUSHIL BEHERA	NIRANJAN PANDA	ORIENT /60 /2008

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012465/2022	SUBRAT KUMAR NAIK @ TIKINA	S.K.SAMAL	KHANDAPARA /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012466/2022	JAGABANDHU CHAND	PRABHU PRASANNA BEHERA	KHANDAGIRI P.S. /496 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012467/2022	SURENDRA KHILO @ KHILLA	ANANTA NARAYAN PATTANAYAK	JEYPORE SADAR /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012468/2022	BIRENDRANATH SAHOO @ PINTU	RAJJEET ROY	SPL.TASK FORCE /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012469/2022	SUBASH MAJHI	SUSHANTA KUMAR PRADHAN	SASON /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012470/2022	BHABANI AJGAR	BHARAT BHUSAN ROURTRAY	PADAMPUR /221 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012471/2022	BHASKAR DAS @ BHASIA DAS	SANJIB KUMAR BHANJADEO	KHALLIKOTE /568 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000755/2022	SHRIKANT @ SHREEKANT JAISWAL	SOUMYA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000756/2022	MOHAMMED SARWAR	ADV.	//
		VS	VS	()
		R.D.C., CENTRAL DIVISION		//
67	CMAPL/0000757/2022	PANCHANAN ACHARYA	BASUDEV PUJARI	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000758/2022	NIHAR RANJAN NANDA	ASHOK KUMAR SARANGI	//
		VS	VS	()

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69	CMAPL/0000759/2022	SANTANU KU NANDA PENGUIN PAPER PLAST VS STATE OF ODISHA	RUDRA PRAKASH KAR VS	// // ()
70	CMAPL/0000760/2022	GITANJALI CEMENT PRODUCTS VS STATE OF ODISHA	RUDRA PRAKASH KAR VS	// ()
71	CMAPL/0000761/2022	ANADI BHANJA VS A.D.M., BHUBANESWAR	ADV. VS	// ()
72	CMAPL/0000762/2022	PRANAYA KUMAR MOHAPATRA VS STATE OF ODISHA	ADV. VS	// ()
73	CMAPL/0000763/2022	PURNA CHANDRA DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// ()
74	CMP/0001282/2022	HRUSIKESH MEHER VS LILURAM AGRAWAL	TRILOCHAN NANDA VS	// Civil Judge (sd),kantabanji(Balangir) CS/0000037/2021
75	CMP/0001283/2022	GHASI MOHURIA VS SANTOSHMANI MOHURIA	LAKSHMAN MISHRA VS	// ()
76	CMP/0001284/2022	PRAKASH CHANDRA MOHANTY VS PREMALATA MOHANTY	BHAGABAN MOHANTY VS	// ()
77	CMP/0001285/2022	MANORANJAN DEVI VS HRUDA RANJAN PANDA	PABITRA KUMAR NAYAK VS	// ()
78	CMP/0001286/2022	ARUNA ROUSTRAY VS PRADEEP KUMAR MISHRA	SUPRIYA PATRA VS	// ()
79	CMP/0001287/2022	ARTATRANA NAYAK VS LAXMIDHAR NAIK	SAMIR KUMAR MISHRA VS	// ()

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80	CMP/0001288/2022	SK.MUSLIM VS KHUS MOHAMMAD	AMIT PRASAD BOSE VS	// 0 //
81	CMP/0001289/2022	TULA BARIK VS SANDHESWAR PRADHAN	SANJEEB CHAKRAVARTY VS	// 0 //
82	CMP/0001290/2022	ANIL KUMAR AGRAWAL VS HARISCHANDRA KHUAS	SUMITRA MOHANTY VS	// 0 //
83	CONTAC/0000008/2022	SANJYA KESHARI MOHAPATRA VS SMRUTI PRAGYAN PRIYADARSHINI,TAHASILDAR,NIMAPARA	ADV. VS	// 0 //
84	CONTC/0007595/2022	SAROJ KANTA ACHARYA VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0 //
85	CONTC/0007596/2022	GANAPATI PRADHAN VS RAJ KUMAR SHARMA,IAS	ADV. VS	// 0 //
86	CONTC/0007597/2022	SANTOSH KUMAR DIGAL VS SASMITA SAHU, CONTROLLER OF EXAMINATION BOARD OF SECONDARY EDU., ODISHA	ADV VS	// 0 //
87	CONTC/0007598/2022	MADAN MOHAN NAIK VS PURUSOTTAM BEHERA,BLOCK EDU. OFFICER,PALLAHARA	MR. GOURI MOHAN RATH VS	// 0 //
88	CONTC/0007599/2022	SANJUKTA SATAPATHY VS ASWASTHI S.,IAS	G.K.NANADA VS	// 0 //
89	CONTC/0007600/2022	BHAGIRATHI SAHOO VS ASWASTHI S.,IAS	G.K.NANDA VS	// 0 //
90	CONTC/0007601/2022	RAMA CHANDRA MAHARANA VS ASWASTHI S., I.A.S.	G.K.NANDA VS	// 0 //
91	CONTC/0007602/2022	NILAKANTHA BEHERA	G.K.NANDA	//

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		VS	VS	0
		ASWASTHI S.,IAS		//
92	CONTC/0007603/2022	SWARNAPRAVA DEI	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S., I.A.S.		//
93	CONTC/0007604/2022	ASHOK CHANDRA BISWAL	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
94	CONTC/0007605/2022	ASHOK KUMAR MOHAPATRA	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S., I.A.S.		//
95	CONTC/0007606/2022	PRADIPTA KUMAR MOHANTY	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
96	CONTC/0007607/2022	GURUBARI SAHOO	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S., I.A.S.		//
97	CONTC/0007608/2022	DILLIP KUMAR TOSH	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
98	CONTC/0007609/2022	PRATIMA MANJARI PANDA	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
99	CONTC/0007610/2022	BIRANCHINARAYAN PANDA	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
100	CONTC/0007611/2022	SAURI CHARAN DAS	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
101	CONTC/0007612/2022	ARUNA KUMAR MAJHI	G.K.NANDA	//
		VS	VS	0
		ASWASTHI S.,IAS		//
102	CONTC/0007613/2022	RABINARAYAN PANDA	G.K.NANDA	//
		VS	VS	0

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103	CONTC/0007614/2022	ASWASTHI S., I.A.S. BHARATI PANDA VS	G.K.NANDA VS	// // 0
104	CONTC/0007615/2022	ASWASTHI S.,IAS BENUDHAR PANDA VS	G.K.NANDA VS	// // 0
105	CONTC/0007616/2022	ASWASTHI S.,IAS SURYAPRASAD NANDA VS	G.K.NANDA VS	// // 0
106	CONTC/0007617/2022	ASWASTHI S., I.A.S. LALIT NARAYAN NAG VS	G.K.NANDA VS	// // 0
107	CONTC/0007618/2022	ASWASTHI S.,IAS BHAGIRATHI PAHADASINGH VS	G.K.NANDA VS	// // 0
108	CONTC/0007619/2022	ASWASTHI S., I.A.S. GADADHAR MOHAPATRA VS	ADV. VS	// // 0
109	CONTC/0007620/2022	AMRIT RUTURAJ,IAS SARTHAK RANJAN BEHERA VS	ADV VS	// // 0
110	CONTC/0007621/2022	SISIR KUMAR RATH, COMMNR. OF ENDOWMENTS ODISHA BHAGIRATHI DAS VS	ADV VS	// // 0
111	CONTC/0007622/2022	BHUBANANANDA PANIGRAHI, BRANCH MANAGER SBI, KUPARI BRANCH, KHAIRA KESHAB CHANDRA BISWAL VS	ADV VS	// // 0
112	CONTC/0007623/2022	DILIP KUMAR NAYAK, TAHASILDAR, NISCHINTAKOILI SATYARANJAN MISHRA VS	GYANA RANJAN SETHI VS	// // 0
113	CONTC/0007624/2022	DR.BIJAY KUMAR MOHAPATRA, DIRECTOR, H AND FW DEPT MURALIDHAR SETHI VS	ADV. VS	// // 0
		SUNIL BANSAL,IPS		//

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114	CONTC/0007625/2022	MAYADHAR SENAPATI VS ANU GARG, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
115	CONTC/0007626/2022	PRABHAKAR MOHANTY VS ANU GARG, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
116	CONTC/0007627/2022	FAKIR KARNA VS PREM CHANDRA CHOUDHURY, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION	ADV. VS	// 0 //
117	CONTC/0007628/2022	BIBHUTI BHUSAN SATPATHY VS PRADEEP KUMAR JENA, IAS	ADV. VS	// 0 //
118	CONTC/0007629/2022	BASANTA KUMAR NAYAK VS S.ASWASTHY, IAS	ADV. VS	// 0 //
119	CONTC/0007630/2022	GUPTESWARA SUNA VS S.ASWASTHY, I.A.S.	ADV. VS	// 0 //
120	CONTC/0007631/2022	SAROJ KUMAR SINGH VS ASWATHY S., I.A.S.	SABYASACHI MISHRA VS	// 0 //
121	CONTC/0007632/2022	SUBASINI RATHA VS ANU GARG, IAS	ADV. VS	// 0 //
122	CONTC/0007633/2022	TAPAN KUMAR NANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
123	CONTC/0007634/2022	SAROJ KUMAR PANIGRAHI VS G.MATHI VATHANAN, IAS	ADV. VS	// 0 //
124	CONTC/0007635/2022	PRATAP PRADHAN VS ASWATHI.S., I.A.S.	ADV VS	// 0 //
125	CONTC/0007636/2022	KALPANA ACHARYA	ADV.	//

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		VS	VS	0
126	CONTC/0007637/2022	SANJEEV KUMAR,PRINCIPAL SECY.,GOVT. OF ODISHA, CO OPERATION DEPT. RANJITA SETHI	ADV	//
		VS	VS	0
127	CONTC/0007638/2022	SURENDRA KUMAR, PRINCIPAL SECY., GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT TAPIMAI MAJHI	ADV.	//
		VS	VS	0
128	CONTC/0007639/2022	ANU GARG,IAS MANU MAJHI	ADV	//
		VS	VS	0
129	CONTC/0007640/2022	ANU GARG, I.A.S. SESHADEV HARIJAN	ADV.	//
		VS	VS	0
130	CONTC/0007641/2022	ANU GARG,IAS RAJANI PADHAN	ADV	//
		VS	VS	0
131	CONTC/0007642/2022	ANU GARG, I.A.S. SANGITA PADHAN@PRADHAN	ADV.	//
		VS	VS	0
132	CONTC/0007643/2022	ANU GARG,IAS SAHADEBA ROUT	ADV	//
		VS	VS	0
133	CONTC/0007644/2022	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. MINAKETAN MALLICK	ADV	//
		VS	VS	0
134	CONTC/0007645/2022	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT SUJIT KUMAR NAYAK	RAJJEET ROY	//
		VS	VS	0
135	CONTC/0007646/2022	CHINMAYA KABI, O.F.S. AKSHYA KUMAR NAYAK	ADV	//
		VS	VS	0
136	CONTC/0007647/2022	ASWATHI S., PRINCIPAL SECY., S AND ME DEPT. TAPAS KUMAR MARDARAJ	ADV	//
		VS	VS	0

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137	CONTC/0007648/2022	SHALINI PANDIT, PRINCIPAL SECY., H AND FW DEPT. CHINMAYA KUMAR NANDA VS	ADV VS	// // 0
138	CONTC/0007649/2022	ASWATHY S, I.A.S. BHARAT KUMAR SAHOO VS	ADV VS	// // 0
139	CONTC/0007650/2022	SHALINI PANDIT, PRINCIPAL SECY., H AND FW DEPT. BHAGIRATHI PANDA VS	ADV VS	// // 0
140	CONTC/0007651/2022	ANANTA CHARAN NAYAK, EXECUTIVE, ENGNR., KALAHANDI DIVISION PRAKASH CHANDRA RATH VS	ADV VS	// // 0
141	CONTC/0007652/2022	SATYABRATA SAHU, I.A.S. BRAJAKISHORE PATTANAYAK VS	ADV VS	// // 0
142	CONTC/0007653/2022	SATYABRATA SAHU, I.A.S. NAYAN RANJAN DAS VS	ADV. VS	// // 0
143	CONTC/0007654/2022	SURESH KUMAR VASHISHTH, IAS SUDHANUBALA PANDA VS	ADV VS	// // 0
144	CONTC/0007655/2022	ASWATHY S, I.A.S. BHABASANKAR MOHANTY VS	ADV VS	// // 0
145	CONTC/0007656/2022	RUDRANARAYAN MOHANTY, O.A.S BIDHU BHUSAN MISHRA VS	ADV VS	// // 0
146	CONTC/0007657/2022	SATYABRATA SAHU, I.A.S. SURENDRANATH CHAND VS	ADV VS	// // 0
147	CONTC/0007658/2022	SATYABRATA SAHU, I.A.S. PANCHANAN BISOYI VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007659/2022	KESHAB CHANDRA BEHERA VS TAHASILDAR, BARI	ADV VS	// ()
149	CONTC/0007660/2022	NARAYAN DAKUA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
150	CONTC/0007661/2022	PRAFULLA CHANDRA PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
151	CONTC/0007662/2022	BHAGABAN GOUDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
152	CONTC/0007663/2022	KHIROD CHANDRA DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
153	CONTC/0007664/2022	ARIGA REDDY VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
154	CONTC/0007665/2022	KISHORE CHANDRA BEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
155	CONTC/0007666/2022	LAKSHMI NARAYAN DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
156	CONTC/0007667/2022	KAILASH CHANDRA PATRO VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
157	CRLA/0001139/2022	GOPINATH KHANDUAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NUAGAON /73 /2010 ()
158	CRLA/0001140/2022	BHIMA KHARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DAMANJODI /37 /2022 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
159	CRLA/0001141/2022	MUKUNA SAUNTA	JAJATI KESHARI KHUNTIA	Spl/0000794/2022 DAMANJODI /37 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
160	CRLA/0001142/2022	STATE OF ODISHA SUDHIR HARIJAN	UMAKANTA BARIK	Spl/0000794/2022 KOSAGUMUDA /20 /2022
		VS	VS	DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur)
161	CRLA/0001143/2022	STATE OF ODISHA SANDA PANGI	JAJATI KESHARI KHUNTIA	CT/0000016/2022 DAMANJODI /37 /2022
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
162	CRLA/0001144/2022	STATE OF ODISHA BASU DAS	PRAGNAYA NANDA PATTNAIK	Spl/0000794/2022 / /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLA/0001145/2022	GURU @ HIMANSHU PRADHAN @ CHIN	DINESH KUMAR PATRA	BARKOTE /203 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	CRLA/0001146/2022	MADAN GOPAL BARIK @ BUA BARIK	AMIYA RANJAN SWAIN	PATNA /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	CRLA/0001147/2022	SANJEEB HIRA	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLA/0001148/2022	SAMIR KUMAR PARIDA	BASANTA KUMAR DAS	CHANDIPUR /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	CRLA/0001149/2022	LAMBODAR PRADHAN @ LAMBODHAR PRADHAN	SMRUTI RANJAN MOHAPATRA	KAPTIPADA /52 /2009
		VS	VS	()
		STATE OF ODISHA		//
168	CRLA/0001150/2022	MOHAN MUNDA	RAMAKANTA PRADHAN	RUGUDI /99 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	CRLA/0001151/2022	PURANDAR GHIBELA @ PURANDAR GHIVELA	SURYAKANTA DWIBEDI	BOLANGIR SADAR /328 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	CRLA/0001152/2022	RAJ SEKHAR JENA	SANJIB KUMAR BHANJADEO	CHATRAPUR /761 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/0000368/2022	STATE OF ODISHA SAMIR RANJAN DAS VS	BISWARANJAN DALAI VS	// KANIHA /82 /2022 ()
172	CRLMA/0000369/2022	STATE OF ODISHA SANKAR NAIK VS	ASWINI KUMAR MISHRA 3 VS	// NAYAGARH /84 /2022 ()
173	CRLMA/0000370/2022	STATE OF ODISHA MITHILESH SHARMA VS	PABITRA KUMAR NAYAK VS	// MAHILA PS SAMBALPUR /26 /2022 ()
174	CRLMA/0000371/2022	STATE OF ODISHA AJAY KUMAR DAS VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /329 /2021 ()
175	CRLMC/0003962/2022	STATE OF ODISHA SUSHANTA TUDU VS	SOU MENDRA PATTANAIAK VS	// SAMBALPUR VIGILANCE /67 /2014 ()
176	CRLMC/0003963/2022	STATE OF ODISHA NILAMANI BEHERA VS	GOKHA BEHERA VS	// BARAMBA /259 /2022 ()
177	CRLMC/0003964/2022	STATE OF ODISHA NARESH KUMAR ROUT VS	RATNAKAR SAHOO VS	// PHIRINGIA /70 /2015 ()
178	CRLMC/0003965/2022	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	MANOJ KUMAR PANDA VS	// / /0 A.D.J.,DHENKANAL(Dhenkanal)
179	CRLMC/0003966/2022	STATE OF ODISHA SACHIKANTA SAHOO@BUNA ACHARY VS	MANMAYA KUMAR DASH VS	CRREV/0000011/2021 ODAGAON /90 /2021 ()
180	CRLMC/0003967/2022	STATE OF ODISHA RAMESH BHUE VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
181	CRLMC/0003968/2022	STATE OF ODISHA SURAJ BISAR VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// AMBABHONA /66 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003969/2022	SANKAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /10 /2018 () //
183	CRLMC/0003970/2022	HRUSHIKESH KHUNTIA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	RAJKANIKA /171 /2021 () //
184	CRLMC/0003971/2022	NIRMAL KUMAR PATEL@NIRMAL PATEL VS NILIMA PATEL	PRAFULLA KUMAR KAR VS	/ /0 () //
185	CRLMC/0003972/2022	SANJAY GADODIA VS S.N MOHANTY	MILAN KANUNGO(SR.ADV.) VS	/ /0 () //
186	CRLMC/0003973/2022	PRAMOD KUMAR GARADA@RAHUL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JEYPORE SADAR /86 /2016 () //
187	CRLMC/0003974/2022	RADHA@RADHAKANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /59 /2021 () //
188	CRLMC/0003975/2022	DHRUBA CHARAN NANDA VS STATE OF ODISHA	RANJAN SINHA VS	PIPLI /241 /2016 () //
189	CRLMC/0003976/2022	MAHENDAR CHAMPIYA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /156 /2022 () //
190	CRLMC/0003977/2022	BISWAJIT PATTANAİK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	KHANDAGIRI P.S. /372 /2018 () //
191	CRLMC/0003978/2022	PADMALOCHAN BEHERA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	BALASORE TOWN /147 /2021 () //
192	CRLMC/0003979/2022	GAYATRI PANDA VS SUDEH KUMAR MANGUAL	KABIR KUMAR JENA VS	/ /0 () //
193	CRLMC/0003980/2022	SAMIRA PRUSTY	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /62 /2009

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003981/2022	STATE OF ODISHA SISIRA KUMAR SETHY	DEEPAK KU. SAHOO	// / /0
		VS	VS	()
195	CRLMC/0003982/2022	STATE OF ODISHA DHABALESWAR NAG	S.S.RAY 2	// GUNUPUR /205 /2020
		VS	VS	()
196	CRLMC/0003983/2022	STATE OF ODISHA LAXMAN KUMAR PRADHAN	DEBA PRASAD DAS	// / /0
		VS	VS	()
197	CRLMC/0003984/2022	STATE OF ODISHA(VIG.) BHANJAN MISHRA	SAROJ KUMAR PADHY	// BOLANGIR SADAR /167 /2006
		VS	VS	()
198	CRLMC/0003985/2022	STATE OF ODISHA SUSHIL KUMAR MOHANTY	SURYAKANTA DASH	// KHANDAGIRI P.S. /293 /2022
		VS	VS	()
199	CRLMC/0003986/2022	STATE OF ODISHA BISWANTH SENAPATI	ASHOK DAS	// / /0
		VS	VS	()
200	CRLMC/0003987/2022	STATE OF ODISHA DEEPAK KUMAR DAS	ANUGRAHA NARAYAN SAMANTRAY	// KUJANGA /235 /2020
		VS	VS	()
201	CRLMC/0003988/2022	STATE OF ODISHA PATIA@GUNANIDHI MALLICK	DEBASIS TRIPATHY	// KENDRAPARA /105 /2019
		VS	VS	()
202	CRLMC/0003989/2022	STATE OF ODISHA RABI SANKAR BEHERA	ALOK KUMAR PANDA	// / /0
		VS	VS	()
203	CRLMC/0003990/2022	STATE OF ODISHA JITENDRA KUMAR SAHOO	RITURANJAN CHHOTARAY	// LALBAG /8 /2020
		VS	VS	()
204	CRLMC/0003991/2022	STATE OF ODISHA SANJAYA PRADHAN	SOUMYA RANJAN DAS	// BARAMBA /169 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003992/2022	STATE OF ODISHA MANOJ KUMAR SAHOO VS	BISWANATHA CHHOUDHURY VS	// LALBAG /9 /2020 ()
206	CRLMC/0003993/2022	STATE OF ODISHA CHANCHAL JALAN VS	PARTHA SARATHI NAYAK VS	// PURIGHAT /222 /2022 ()
207	CRLMC/0003994/2022	STATE OF ODISHA SAROJINI NAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE VIGILANCE /19 /2020 ()
208	CRLMC/0003995/2022	STATE OF ODISHA(VIG.) LALBAHADUR RANA VS	S.R.DAS VS	// BELPARA /194 /2022 ()
209	CRLMC/0003996/2022	STATE OF ODISHA MOHAN DAS@MOHAN CHARAN DAS VS	DEBASISH PATNAIK VS	// DHARMASALA /92 /2022 ()
210	CRLMC/0003997/2022	STATE OF ODISHA SOUMYA RANJAN PADHIARY VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /62 /2022 ()
211	CRLMC/0003998/2022	STATE OF ODISHA BIMALA@BIMAL KUMAR GARADA VS	PRASANTA KUMAR NANDA VS	// LAXMIPUR /51 /2021 ()
212	CRLMC/0003999/2022	STATE OF ODISHA UPAN GOCHHAYAT VS	PRASANTA KUMAR NANDA VS	// CAPITAL P.S. /124 /2017 ()
213	CRLMC/0004000/2022	STATE OF ODISHA SHASANKA JENA@SHASHANKA SHEKHAR JENA VS	JAJATI KESHARI KHUNTIA VS	// SINGLA /57 /2010 ()
214	CRLMC/0004001/2022	STATE OF ODISHA JAYANTA ROUT VS	PRAVASH CHANDRA JENA VS	// SINGLA /192 /2018 ()
215	CRLMC/0004002/2022	STATE OF ODISHA SIPUNA@SIPUN KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /228 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004003/2022	KASHINATH BEHERA@KASINATH BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	// () //
217	CRLMP/0002557/2022	SUSREE SUBINITA VS STATE OF ODISHA	DEBES PANDA VS	// () //
218	CRLMP/0002558/2022	TILOTTAMA SANKHUA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// () //
219	CRLMP/0002559/2022	SEBATI BARIK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// () //
220	CRLMP/0002560/2022	BHANUMATI DEVI @ SAHOO VS PABITRA MOHAN SAHOO	KALINGA KESHARI MOHAPATRA VS	// () //
221	CRLMP/0002561/2022	UDAYA SEKHAR JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// () //
222	CRLMP/0002562/2022	ANJALI SETHI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// () //
223	CRLMP/0002563/2022	PRAVASINI DASH VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
224	CRLMP/0002564/2022	PABITRA PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
225	CRLMP/0002565/2022	UMESH KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// () //
226	CRLMP/0002566/2022	SONALI MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// () //
227	CRLMP/0002567/2022	RASHMI BEHERA	A.K.SAHOO	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002568/2022	LIPI JENA	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002569/2022	AVILASH PATRA	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002570/2022	SUBASH MOHAPATRA	SURYAKANTA DASMOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002571/2022	BIJIN KUMAR RAY	SUDARSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0002572/2022	PURNIMA JENA	SMRUTI RANJAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002573/2022	RAMAKANTA NAYAK	AJAY KUMAR PRADHAN	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, PURI		//
234	CRLREV/0000601/2022	RANJIT KUMAR SAHOO	PRANAB RANJAN CHHATOI	MOTANGA /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
235	CRLREV/0000602/2022	SRITAM GOCHHAYAT	SURESH KUMAR JENA	ANGUL TOWN /488 /2022
		VS	VS	()
		STATE OF ODISHA		//
236	CRLREV/0000603/2022	BIDYA @ BUDHI PRADHAN	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		SUB DIVISIONAL MAGISTRATE CUM SUB COLLECTOR, PURI		//
237	CRLREV/0000604/2022	SUBASH CHANDRA DEHURY	AMIT KUMAR NATH	ANGUL TOWN /226 /2014
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000605/2022	SUSANTA KUMAR SWAIN @ BAPI	SURYAKANTA DWIBEDI	G.UDAYAGIRI /55 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	FAO/0000486/2022	STATE OF ODISHA DR. NILAMADHAB SAHU VS	MAHENDRA KUMAR SAHOO VS	// // ()
240	FAO/0000487/2022	STATE OF ODISHA M.D., O.S.R.T.C. VS	AMITAV TRIPATHY VS	// // ()
241	FAO/0000488/2022	BIJAYA KUMAR BEURA @BIJAY BEURA SUNANDA TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	MACA/0000692/2022	STATE OF ODISHA SAROJ KUMAR SWAIN VS	SATYABHUSAN DAS VS	// // ()
243	MACA/0000693/2022	GYANA RANJAN PARIDA RASHMI RANJAN PARIDA VS	SATYABHUSAN DAS VS	// // ()
244	MACA/0000694/2022	GYANENDRA JENA SUJIT KUMAR BEHERA VS	BISHNU BRATA SINGH VS	// // ()
245	MACA/0000695/2022	PRADEEP KUMAR PANDA DIPIKA MITRA VS	PRADEEP KUMAR MISHRA VS	// // ()
246	MACA/0000696/2022	PRASANTA DALEI GURUBARI MAHARANA VS	PRADEEP KUMAR MISHRA VS	// // ()
247	MACA/0000697/2022	AMITAV NATH SAKILA BIBI VS	PRADEEP KUMAR MISHRA VS	// // ()
248	MACA/0000698/2022	AMRUL MOLLA BASANTA KUMAR BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()
249	MACA/0000699/2022	SUNIL KUMAR KHADIRATNA PREMA SAHU VS	PRADEEP KUMAR MISHRA VS	// // ()
		GAJULABALA GANGADHAR TILAK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000700/2022	SARAT CHANDRA PATRA VS TAPAN KUMAR BISHOYI	PRADEEP KUMAR MISHRA VS	// 0 //
251	MACA/0000701/2022	RAMAKANTA PATI VS KRIYA YOGA FOUNDATION TRUST	PRADEEP KUMAR MISHRA VS	// 0 //
252	MACA/0000702/2022	M/S. ORIENTAL INSURANCE CO.LTD VS UJIPHA BIBI	PRASANTA KUMAR MAHALI VS	// 0 //
253	MACA/0000703/2022	THE NEW INDIA ASSURANCE CO. LTD. VS MITRABHANU RAKSA	SUBRAT SATPATHY VS	// 0 //
254	MACA/0000704/2022	THE NEW INDIA ASSURANCE CO. LTD. VS SATYANARAYAN NAYAK	SUBRAT SATPATHY VS	// 0 //
255	MACA/0000705/2022	TILA DEI VS SUSHANT JENA	BINAYAK PRASAD MOHANTY VS	// 0 //
256	MACA/0000706/2022	SIDHESWAR MALIK VS MAHENDRA KUMAR PANDA	BINAYAK PRASHAD MOHANTY VS	// 0 //
257	MACA/0000707/2022	DI VL. MANAGER, M/S. NATIONAL INSURANCE CO. VS KANAKLATA SAHOO	PRANMOD KUMAR TRIPATHY VS	// 0 //
258	MACA/0000708/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. VS NIRA SAHOO	PRANMOD KUMAR TRIPATHY VS	// 0 //
259	MACA/0000709/2022	SEBATI SAHU VS SUJEET KUMAR GUPTA	DHANANJAYA MUND VS	// 0 //
260	MACA/0000710/2022	SEBATI SAHU VS SUJEET KUMAR GUPTA	DHANANJAYA MUND VS	// 0 //
261	MATA/0000269/2022	OM BRAMHABID MISHRA	SAILABALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		AYUSHMATI SUBHRA MISHRA		//
262	MATA/0000270/2022	ANJAN KUMAR BRAHMA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		MAMATA MOHANTY		//
263	MATA/0000271/2022	SANJAY PANDEY	BISWARANJAN DAS	//
		VS	VS	0
		MAMATA PANDEY		//
264	MATA/0000272/2022	JYOSTNARANI BISWAL @ JYOTSNA RANI BISWAL @ GUDDA JENA		//
		VS	VS	0
		DASARATHA DAS		//
265	MATA/0000273/2022	BISWALAL BHUJABAL	J.K.KHANDAYATRAY	//
		VS	VS	0
		BIJAYALAXMI PANDA		//
266	RPFAM/0000348/2022	SHAKTI SIBA NARAYAN MISHRA	MILAN KANUNGO	//
		VS	VS	0
		STITAPRAJNA SATPATHY		//
267	RSA/0000348/2022	PRASANA PUJARI	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		ADADI NIRMALA		//
268	RSA/0000349/2022	AJIT KUMAR BISWAL	AMBIKA PRASAD MISHRA	//
		VS	VS	0
		PARSURAM MAHAKUD		//
269	RSA/0000350/2022	SRIKANTA MOHANTA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		HARISH CHANDRA MOHANTA		//
270	TRP(C)/0000480/2022	SUJATA BEHERA@GUDDI	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
		PRAMOD KUMAR DAS		//
271	TRP(C)/0000481/2022	SWAYAMSHREE NAYAK	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		BIBHAV SWAIN		//
272	TRP(C)/0000482/2022	RENU SAHU	DINESH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	TRPCRL/0000117/2022	PUSHPENDRA SAHU PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	// POLASARA PS /134 /2019 ()
274	WA/0001691/2022	STATE OF ODISHA VS PITAMBER MAHANTA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// () //
275	WA/0001692/2022	M.D., THE ODISHA STATE COOP. BANK LTD.,ROURKELA VS BRUNDABANA SAHOO	ELIYA RANJAN PATI VS	// () //
276	WA/0001693/2022	STATE OF ODISHA VS KAMALAKANTA SAHU	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// () //
277	WA/0001694/2022	RASHMI RANI DAS VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// () //
278	WA/0001695/2022	STATE OF ODISHA VS JUDHISTIRA PRADHAN	SASWAT DAS, A.G.A. VS	// () //
279	WA/0001696/2022	STATE OF ODISHA VS PADMANAVA ACHARYA	SASWAT DAS, A.G.A. VS	// () //
280	WP(C)/0033935/2022	MANORAMA MOHANTY @ MANARAMA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// () //
281	WP(C)/0033936/2022	BIRANCHI NARAYAN NANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
282	WP(C)/0033937/2022	PURNA CHANDRA SATPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
283	WP(C)/0033938/2022	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033939/2022	BHAGIRATHI SETHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
285	WP(C)/0033940/2022	KRUPASINDHU BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
286	WP(C)/0033941/2022	MAMATA PARIDA VS THE DIRECTOR ,ODISHA LIVE HOOD MISSION	BIJAYA KUMAR NAYAK (3) VS	// 0 //
287	WP(C)/0033942/2022	PRABHATI KANHAR VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
288	WP(C)/0033943/2022	MADHUCHHANDA BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
289	WP(C)/0033944/2022	PADMABATI GURU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
290	WP(C)/0033945/2022	CHINMAYEE SENAPATI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
291	WP(C)/0033946/2022	BINI SAHU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
292	WP(C)/0033947/2022	AJIT KUMAR TOPPO VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
293	WP(C)/0033948/2022	PADAM BAHADUR VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
294	WP(C)/0033949/2022	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION WORKS VS TPNODL, BALASORE	SUDHAKAR KUMAR SARANGI VS	// 0 //
295	WP(C)/0033950/2022	KRUSHNACHANDRA PAL	BIJAYA KUMAR NAYAK (3)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0033951/2022	THE DIVISIONAL MANAGER. LIFE CORPORATION OF INDIA, BBSR NAROTTAM BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
297	WP(C)/0033952/2022	STATE OF ODISHA SUBASINI SAHOO	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
298	WP(C)/0033953/2022	THE DIVISIONAL MANAGER, LIFE CORPORATION OF INDIA, DIVISIONAL OFFICE, BBSR TAPASWINI MOHAKUD	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
299	WP(C)/0033954/2022	STATE OF ODISHA JUGAL MAJHI	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
300	WP(C)/0033955/2022	STATE OF ODISHA KRUPASINDHU GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
301	WP(C)/0033956/2022	STATE OF ODISHA CHITTARANJAN BEHERA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
302	WP(C)/0033957/2022	THE VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR DR. GAYATRI BAR	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
303	WP(C)/0033958/2022	OPSC, CUTTACK RABI NARAYAN MOHAPATRA	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
304	WP(C)/0033959/2022	THE ODISHA INFORMATION COMMISSION, BBSR JATINDRA BALA	SITANSU MOHAN SINGH	//
		VS	VS	0
305	WP(C)/0033960/2022	STATE OF ODISHA PRASAD LOHAR	SITANSU MOHAN SINGH	//
		VS	VS	0
306	WP(C)/0033961/2022	STATE OF ODISHA RABI NARAYAN MOHAPATRA	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033962/2022	THE ODISHA INFORMATION COMMISSION, BBSR BISWANATH SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
308	WP(C)/0033963/2022	GOBINDA BISOI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
309	WP(C)/0033964/2022	GYANA RANJAN JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
310	WP(C)/0033965/2022	DIPTI RANJAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
311	WP(C)/0033966/2022	PURNA CHANDRA DEHURY VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT., BBSR	LALATENDU SAMAL VS	// // ()
312	WP(C)/0033967/2022	REENA SAHOO @ SANDHYARANI SAHOO VS RAJA @ RAJ KISHORE SAHOO	BIJAYA KUMAR PARIDA VS	// // ()
313	WP(C)/0033968/2022	BUDHIA SAMAL VS ADDL. CHIEF SECY., TO GOVT. OF ODISHA WATER RESOURCES DEPT., BBSR	LALATENDU SAMAL VS	// // ()
314	WP(C)/0033969/2022	BHRAMARBAR DALAI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// // ()
315	WP(C)/0033970/2022	BHASKARA KUMAR NANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
316	WP(C)/0033971/2022	NIHAR RANJAN DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
317	WP(C)/0033972/2022	SUMANTA KUMAR SAHU VS STATE OF ODISHA	ASIS KUMAR MAHANA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033973/2022	SURENDRA BHOI VS COMMR., CONSOLIDATION, ODISHA, KHURDA	RAJENDRA KUMAR PRADHAN VS	// 0 //
319	WP(C)/0033974/2022	PITAMBAR MOHANTY VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
320	WP(C)/0033975/2022	BRAJA SUNDAR DAS VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
321	WP(C)/0033976/2022	PRAMODA KUMAR JENA VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
322	WP(C)/0033977/2022	SURENDRA KUMAR GAHAN VS STATE	AYODHYA NATH LENKA VS	// 0 //
323	WP(C)/0033978/2022	JINUGU NALINI MOHAN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
324	WP(C)/0033979/2022	PURUSOTTAM DAS VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
325	WP(C)/0033980/2022	RAMA CHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
326	WP(C)/0033981/2022	JYOSTNAMAYEE SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
327	WP(C)/0033982/2022	DR. DILLIP KUMAR JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
328	WP(C)/0033983/2022	NARAYAN PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	WP(C)/0033984/2022	VISHAL PRASAD JAISWAL	BIRAJA PRASANNA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033985/2022	JYOTI RANJAN SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033986/2022	KHUSIRAM SATANAMI	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033987/2022	LAXMIDHAR SAHOO	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0033988/2022	M/S SHRI MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA	KANTA KANTA ROUT	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0033989/2022	JASOBANTA SAHOO	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033990/2022	PANKAJA MEHER	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033991/2022	PRAHALLAD CHANDRA DAS	GOKHA BEHERA	//
		VS	VS	0
		EXECUTIVE ENGINEER, RIGHT CANAL DIVISION II, KALAHANDI		//
337	WP(C)/0033992/2022	HEMANT KUMAR BHOI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033993/2022	SIBAJI ADHIKARI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033994/2022	DR. RAJASHREE MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033995/2022	NRUSINGHANATH MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033996/2022	STATE OF ODISHA SUDHAKAR BHOI VS	SURESH KUMAR PANDA VS	// // ()
342	WP(C)/0033997/2022	STATE OF ODISHA DAMAYANTI JENA VS	SEETARAM JENA VS	// // ()
343	WP(C)/0033998/2022	STATE OF ODISHA RABINARAYAN SWAIN VS	SHARMISTHA SAMAL VS	// // ()
344	WP(C)/0033999/2022	STATE OF ODISHA SUDHIR KUMAR MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
345	WP(C)/0034000/2022	STATE OF ODISHA BANABIHARI BEHERA VS	SURESH KUMAR PANDA VS	// // ()
346	WP(C)/0034001/2022	STATE OF ODISHA PURNA CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // ()
347	WP(C)/0034002/2022	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
348	WP(C)/0034003/2022	STATE OF ORISSA GAYADHAR PARIDA VS	PRAKASH K. MISHRA VS	// // ()
349	WP(C)/0034004/2022	STATE OF ODISHA SOUMYA RANJAN MALLICK VS	SURESH KUMAR PANDA VS	// // ()
350	WP(C)/0034005/2022	STATE OF ODISHA MANGULI GOUDA VS	SHARMISTHA SAMAL VS	// // ()
351	WP(C)/0034006/2022	STATE OF ODISHA BHARAT CHANDRA PARIDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034007/2022	ODISHA GRAMYA BANK, BALASORE VS THE COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	AUROVINDA MOHANTY VS	// 0 //
353	WP(C)/0034008/2022	SOBODHA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	WP(C)/0034009/2022	BILASINI SWAIN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
355	WP(C)/0034010/2022	BICHITRA KUMAR BARAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
356	WP(C)/0034011/2022	KRUSHNA CHANDRA BADATYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0034012/2022	RAMA CHANDRA KHATEI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0034013/2022	NARAHARI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
359	WP(C)/0034014/2022	JAYANT KUMAR MISHRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
360	WP(C)/0034015/2022	ARJUNA CHANDRA BISWAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
361	WP(C)/0034016/2022	JEMESWAR MAHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
362	WP(C)/0034017/2022	SAILA BALA DEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0034018/2022	KHIRODA CHANDRA GOUDA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0034019/2022	NARENDRA KUMAR BEJ	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
365	WP(C)/0034020/2022	JAGANNATH SUTAR	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0034021/2022	NIRAMAL CHANDRA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034022/2022	NARENDRA KUMAR BEJ	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
368	WP(C)/0034023/2022	SAMBHUNATH BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034024/2022	RANJAN KUMAR MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034025/2022	JAYA KRUSHNA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0034026/2022	SRIDHAR DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034027/2022	DURGA CHARAN SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034028/2022	SWADHIN KUMAR ACHARYA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0034029/2022	LAXMIDHAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034030/2022	STATE OF ORISSA DAMODAR DASH VS	SHARMISTHA SAMAL VS	// // ()
376	WP(C)/0034031/2022	STATE OF ODISHA RABI MUNDA VS	AMITAV DAS VS	// // ()
377	WP(C)/0034032/2022	COLLECTOR CUM DM, SUNDARGARH RAMESH CHANDRA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // ()
378	WP(C)/0034033/2022	STATE OF ORISSA NIRANJAN GOUDA VS	SHARMISTHA SAMAL VS	// // ()
379	WP(C)/0034034/2022	STATE OF ODISHA BINOD KISHORE BEURA VS	SHARMISTHA SAMAL VS	// // ()
380	WP(C)/0034035/2022	STATE OF ORISSA SUNIL KUMAR BISWAL VS	SHARMISTHA SAMAL VS	// // ()
381	WP(C)/0034036/2022	STATE OF ODISHA BILASH DAS VS	SANGRAM MISHRA VS	// // ()
382	WP(C)/0034037/2022	THE COMMNR., BMC, BBSR RAMESH CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // ()
383	WP(C)/0034038/2022	STATE OF ORISSA RAKESH KUMAR BUDHIA VS	SUBHRANSU SEKHAR PATRA VS	// // ()
384	WP(C)/0034039/2022	STATE OF ODISHA CHHAYAKANTA ACHARYA VS	SHARMISTHA SAMAL VS	// // ()
385	WP(C)/0034040/2022	STATE OF ORISSA SANTOSH KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034041/2022	KALIDAS PRADHAN VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
387	WP(C)/0034042/2022	SAROJINI SENAPATI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
388	WP(C)/0034043/2022	PRASANNA KUMAR SUBUDHI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
389	WP(C)/0034044/2022	YUDHISTHIR PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
390	WP(C)/0034045/2022	DEBENDRA KUMAR JENA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
391	WP(C)/0034046/2022	DUSHASANA PANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
392	WP(C)/0034047/2022	CHATURBHUJA PATBANDHA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
393	WP(C)/0034048/2022	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
394	WP(C)/0034049/2022	BINODINI MOHANTY VS GOVERNMENT OF ODISHA	SANTOSH KUMAR LENKA VS	// 0 //
395	WP(C)/0034050/2022	KANTILATA LENKA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
396	WP(C)/0034051/2022	PRAVAT RANJAN MOHAPATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
397	WP(C)/0034052/2022	AKASH KUMAR KARAN	M.M.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034053/2022	JAMBHUBATI PADHI	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0034054/2022	BANAMALI BEURA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0034055/2022	UDAYANATH SAHOO		//
		VS	VS	0
		THE LIQUIDATOR, THE URBAN COOPERATIVE BANK, BBSR		//
401	WP(C)/0034056/2022	GHASIRAM SAMANTA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0034057/2022	ROHITA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0034058/2022	G.TARKESWAR REDDY	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0034059/2022	BRAJABANDHU OJHA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0034060/2022	NILAMBAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0034061/2022	RATNAKAR BEHERA	JEEVAN JYOTI MOHANTY	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR		//
407	WP(C)/0034062/2022	KULAMANI JENA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0034063/2022	KHAGESWAR SAHOO	K.C.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0034064/2022	R.T.O, KENDRAPARA SANTILATA LENKA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
410	WP(C)/0034065/2022	BELA BHOI VS COLLECTOR CUM DM, JHARSUGUDA	SATYABRATA MOHANTY VS	// () //
411	WP(C)/0034066/2022	PANCHANAN JENA VS REGISTRAR COOPERATIVE SOCIETY, BBSR	CHITTA RANJAN PATTNAIK VS	// () //
412	WP(C)/0034067/2022	SHYAMSUNDAR SAHU VS ASST. ENDOWMENT COMMNR.BBSR	BINAYAK PRASAD MOHANTY VS	// () //
413	WP(C)/0034068/2022	ARAKHITA SAHOO VS STATE OF ODISHA	VS	// () //
414	WP(C)/0034069/2022	SRINIBASH DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
415	WP(C)/0034070/2022	ANITA MANTRI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// () //
416	WP(C)/0034071/2022	FAGUNI CHARAN SAHOO VS THE TAHASILDAR, PATTAMUNDAI	BISWANATH BEHERA VS	// () //
417	WP(C)/0034072/2022	LINGARAJ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// () //
418	WP(C)/0034073/2022	RASANANDA CHOUDHURY VS CLAIMS COMMISSION, BBSR	S.S.RAY (2) VS	// () //
419	WP(C)/0034074/2022	RAMESWARI DEVI VS THE SECY., ROURKELA DEVELOPMENT AUTHORITY, SUNDARGARH	PRASANTA KUMAR TRIPATHY VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0034075/2022	PRAMESWAR ADBANG @ BANCHHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
421	WP(C)/0034076/2022	M/S S.S. CONSTRUCTION CO., PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
422	WP(C)/0034077/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Bhubaneswar VS SUSAMA SAHOO	IC. D. SAMAL VS	// 0 //
423	WP(C)/0034078/2022	SABITA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
424	WP(C)/0034079/2022	RAMESH CHANDRA ADBANG @ BANCHHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
425	WP(C)/0034080/2022	RATNAKAR DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
426	WP(C)/0034081/2022	PRAKASH ADBANG @ BANCHHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
427	WP(C)/0034082/2022	DHANMATI ADBANG @ BANCHHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
428	WP(C)/0034083/2022	NIASI CHARAN MOHANTY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
429	WP(C)/0034084/2022	DEEPANKAR SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
430	WP(C)/0034085/2022	FAGNU ADBANG @ BANCHHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
431	WP(C)/0034086/2022	BHARATI MISHRA	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0034087/2022	STATE OF ODISHA TUNA MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
433	WP(C)/0034088/2022	STATE OF ODISHA TULSA ATI @ MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
434	WP(C)/0034089/2022	STATE OF ODISHA RABINDRA KUMAR ROUSTRAY	ANIL KUMAR BEHERA	//
		VS	VS	0
435	WP(C)/0034090/2022	STATE OF ODISHA DEMATI MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
436	WP(C)/0034091/2022	STATE OF ODISHA MURALIDHAR BARIK	ANIL KUMAR BEHERA	//
		VS	VS	0
437	WP(C)/0034092/2022	STATE OF ODISHA SAROJ KUMAR PATI	ANIL KUMAR BEHERA	//
		VS	VS	0
438	WP(C)/0034093/2022	STATE OF ODISHA SAROJ KUMAR SAHOO	ANIL KUMAR BEHERA	//
		VS	VS	0
439	WP(C)/0034094/2022	STATE OF ODISHA SWADESH DAS	AUROVINDA MOHANTY	//
		VS	VS	0
440	WP(C)/0034095/2022	THE STATE OF ODISHA DILIP KUMAR DASH	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
441	WP(C)/0034096/2022	STATE OF ODISHA RAMESH CHANDRA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
442	WP(C)/0034097/2022	R.T.O.,ROURKELA NARESH DALABEHERA	RAMDAS ACHARY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0034098/2022	STATE OF ODISHA LAXMINARAYAN PADHI VS	SANTOSH KUMAR PATTANAİK VS	// // 0
444	WP(C)/0034099/2022	STATE OF ODISHA RABINDRA PRADHAN VS	BISWABIHARI MOHANTY VS	// // 0
445	WP(C)/0034100/2022	STATE OF ODISHA PRATAP CHADNRA MOHAPATRA VS	JYOTI PATNAİK VS	// // 0
446	WP(C)/0034101/2022	ODISHA GRAMYA BANK (EARSTWHILE NEELACHAL GRAMYA BANK), BBSR AJIT KUMAR BARIK VS	BRAJA MOHAN SARANGI VS	// // 0
447	WP(C)/0034102/2022	STATE OF ODISHA HARIPADA DAS VS	PRASANTA KUMAR NAYAK VS	// // 0
448	WP(C)/0034103/2022	STATE OF ODISHA BISHIKESHAN BHOL VS	NIRANJAN PANDA VS	// // 0
449	WP(C)/0034104/2022	STATE OF ODISHA M/S.RAMESH INDUSTRIES, KALAHANDI VS	UPENDRA KUMAR SAMAL VS	// // 0
450	WP(C)/0034105/2022	THE AUTHORIZED OFFICER, SBI, BHAWANIPATNA MD. DANISH VS	PRASANTA KUMAR NAYAK VS	// // 0
451	WP(C)/0034106/2022	STATE OF ODISHA KALPANA SETHI VS	PRAFULLA KUMAR RATH VS	// // 0
452	WP(C)/0034107/2022	STATE OF ODISHA BIBHU CHARAN DASH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
453	WP(C)/0034108/2022	STATE OF ODISHA SUSIL MARJIL TETE VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0034109/2022	PHULLA MOHARANA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
455	WP(C)/0034110/2022	BALARAM KHARA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
456	WP(C)/0034111/2022	KEDARNATH PRADHANI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
457	WP(C)/0034112/2022	SANJAY KUMAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
458	WP(C)/0034113/2022	SANJIV SENA VS AO/CHIEF MANAGER, BANK OF BARODA, BBSR	GYANENDRA CHANDRA SWAIN VS	// 0 //
459	WP(C)/0034114/2022	MADHUSUDAN MOHAPATRA VS BRUNDABAN PANDA	TANMAY MISHRA VS	// 0 //
460	WP(C)/0034115/2022	SURYA PANDEY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
461	WP(C)/0034116/2022	GAYATRI RATH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
462	WP(C)/0034117/2022	PADMABATI MAJHI @ BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
463	WP(C)/0034118/2022	CHANDAN KUMAR JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
464	WP(C)/0034119/2022	NIKUNJA BIHARI TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
465	WP(C)/0034120/2022	DHANESWAR ROUT	ACHYUTANANDA PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0034121/2022	GANGADHAR DASH	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0034122/2022	MALAYA PATRA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0034123/2022	KANHU CHARAN PANIGRAHI	BIJAY KUMAR SAHOO	//
		VS	VS	0
		AUTHORIZED OFFICER, UNION BANK OF INDIA, BERHAMPUR		//
469	WP(C)/0034124/2022	DHANESWAR ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0034125/2022	DR.JYOTI RANJAN MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE GOVT. OF ORISSA		//
471	WP(C)/0034126/2022	DHANESWAR ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0034127/2022	PRADIPTA KUMAR MOHANTY	SMITA RANJAN PATNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0034128/2022	DHANESWAR ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0034129/2022	DHANESWAR ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0034130/2022	BHARAT MOHAPATRA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0034131/2022	CH. JATIN KUMAR PATRA	GOPAL KRISHNA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0034132/2022	STATE OF ODISHA DHANESWAR ROUT VS	ACHYUTANANDA PATTANAİK VS	// // ()
478	WP(C)/0034133/2022	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	BANSHIDHAR SATAPATHY VS	// // ()
479	WP(C)/0034134/2022	STATE OF ODISHA INDRAMANI NAIK VS	DILLIP KUMAR MOHANTY VS	// // ()
480	WP(C)/0034135/2022	UNION OF INDIA DHANESWAR ROUT VS	ACHYUTANANDA PATTANAİK VS	// // ()
481	WP(C)/0034136/2022	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	TRILOCHAN PANIGRAHI VS	// // ()
482	WP(C)/0034137/2022	STATE OF ODISHA DHANESWAR ROUT VS	ACHYUTANANDA PATTANAİK VS	// // ()
483	WP(C)/0034138/2022	STATE OF ODISHA SHANKAR DAS VS		// // ()
484	WP(C)/0034139/2022	M/S. PARADEEP PHOSPHATES LTD.,BBSR DHANESWAR ROUT VS	ACHYUTANANDA PATTANAİK VS	// // ()
485	WP(C)/0034140/2022	STATE OF ODISHA ANJAN KUMAR BISWAL VS	DILIP KUMAR SAHU VS	// // ()
486	WP(C)/0034141/2022	STATE OF ODISHA PICHIKI SRINIVAS RAO VS	KRISHNA CHANDRA SAHU VS	// // ()
487	WP(C)/0034142/2022	STATE OF ODISHA DHANESWAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0034143/2022	DHANESWAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
489	WP(C)/0034144/2022	MOHAMMAD KHALİD VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
490	WP(C)/0034145/2022	DHANESWAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
491	WP(C)/0034146/2022	ANANTA PRASAD PANİGRAHI VS STATE OF ODISHA	BRAHMA NANDA TRİPATHY VS	// 0 //
492	WP(C)/0034147/2022	AMAR GOURAV BOHİDAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
493	WP(C)/0034148/2022	SATYA PRAKASH SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
494	WP(C)/0034149/2022	ANNAPURNA ROUSTRAY VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
495	WP(C)/0034150/2022	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
496	WP(C)/0034151/2022	AMULYA KUMAR MALİK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
497	WP(C)/0034152/2022	RAJU PRAJAPATI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
498	WP(C)/0034153/2022	RAJENDRA PRASAD PATTNAİK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
499	WP(C)/0034154/2022	SUNIL KUMAR SWAIN	NIRMAL CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
500	WP(C)/0034155/2022	SUSANTA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
501	WP(C)/0034156/2022	SANTOSH KUMAR MISHRA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0034157/2022	SRIKANTA JENA	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0034158/2022	SK.ZAHID	MILAN KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
504	WP(C)/0034159/2022	JAYANTA KUMAR JENA	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0034160/2022	SATYA RANJAN MOHAPATRA	G.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0034161/2022	PRASANTA KUMAR ACHARYA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0034162/2022	KABITA PANDA	SUPRIYA PATRA	//
		VS	VS	0
		DR.PRAMOD KUMAR KHARA		//
508	WP(C)/0034163/2022	SANTOSH KUMAR DANSANA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0034164/2022	AJAYA KUMAR ROUT	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0034165/2022	PITAMBAR BAG	PRASANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0034166/2022	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	PRANAB KUMAR GHOSE VS	// // ()
512	WP(C)/0034167/2022	STATE OF ODISHA M/S CHOUDHURY MEDICAL STORE, BBSR VS	PAMI RATH VS	// // ()
513	WP(C)/0034168/2022	UNION OF INDIA G.BIJAYALAKSHMI CHOUDHURY VS	DEEPALI MAHAPATRA VS	// // ()
514	WP(C)/0034169/2022	D.AASWINI PATRA M/S BOUDHA INFRA VENTURE PVT. LTD., BBSR VS	ASHOK KUMAR MOHAPATRA VS	// // ()
515	WP(C)/0034170/2022	BDA, BBSR GEETANJALI PANDA VS	SIDHESWAR MALLIK VS	// // ()
516	WP(C)/0034171/2022	STATE OF ODISHA USHA DEVI VS	RAJIV KUMAR MAHANTA VS	// // ()
517	WP(C)/0034172/2022	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA,CUTTACK DINABANDHU GADABA VS	SIDHESWAR MALLIK VS	// // ()
518	WP(C)/0034173/2022	STATE OF ORISSA HEMANTA KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
519	WP(C)/0034174/2022	BSE, ODISHA, CUTTACK RATIKANTA BAGUDEI VS	RANJAN KUMAR NAYAK VS	// // ()
520	WP(C)/0034175/2022	AO, CANARA BANK, BALASORE USHA DEVI VS	RAJIV KUMAR MAHANTA VS	// // ()
521	WP(C)/0034176/2022	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA,CTC NABA KISHORE DIANBAGHA VS	MRUGANKA MAULI PATNAIK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0034177/2022	PRADEEP KUMAR PATTANAİK VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
523	WP(C)/0034178/2022	AJAY KUMAR NANDA @ PINTU VS ASHOK KUMAR PADHEE	UMA CHARAN MISHRA VS	// 0 //
524	WP(C)/0034179/2022	BASANTA KUMAR PAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// 0 //
525	WP(C)/0034180/2022	UNION OF INDIA VS DURYODHAN MAHAPATRA	ALOK KUMAR MOHANTY, C.G.C. VS	// 0 //
526	WP(C)/0034181/2022	CHANDRASEKHAR MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
527	WP(C)/0034182/2022	HARIHAR NAYAK VS JODA MUNICIPALITY, JODA	BISWAJIT NAYAK VS	// 0 //
528	WP(C)/0034183/2022	ANANDA CHANDRA SAHOO VS SUB-REGISTRAR, CHANDABALI	MANAS RANJAN SATAPATHY VS	// 0 //
529	WP(C)/0034184/2022	JAYASEN KHATEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
530	WPCRL/0000172/2022	KABERI SETHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	//0 0 //
531	ABLAPL/0015974/2022	BHAGABAN PADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	SAMBALPUR VIGILANCE /26 /2022 0 //
532	ABLAPL/0015975/2022	PINTU @ SUBHRANSU BEHERA VS SUDARSAN NAYAK	MANORANJAN KHATUA VS	BALIMI /59 /2022 0 //
533	ABLAPL/0015976/2022	JULU JENA @ MANINDRA KUMAR JENA	BISWAJIT PASAYAT	KENDRAPARA /205 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015977/2022	RAJESH KUMAR NAYAK	BIPIN KUMAR NAYAK	GOP /476 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015978/2022	TANU @ TANWAR KHAN	AJIT KUMAR RAUT	BONTH /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015979/2022	BIDYADHAR MEHER	AJIT KUMAR RAUT	PATNAGARH /160 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015980/2022	JYOTI RANJAN NAYAK @ JYOTI PRAKASH NAYAK @ JYOTI	AJIT KUMAR RAUT	BONTH /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015981/2022	TAPAS KUMAR SAHOO	PRATAP KUMAR NAYAK	PATTAMUNDAI /596 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0015982/2022	GUNDURI DAS @ PURNA CHANDRA MISHRA	SARADA PRASAD DASH	BALIKUDA /307 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015983/2022	SARASWATI BEHERA	SAMARENDRA MOHANTY	MARSHAGHAI /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015984/2022	SANJAYA KUMAR BEHERA	SAMARENDRA MOHANTY	MARSHAGHAI /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015985/2022	GABAR MUKHI	DURLLABHA RANJAN MISHRA	ATHAMALLIK /283 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015986/2022	DHANAMALI MUKHI	DURLLABHA RANJAN MISHRA	ATHAMALLIK /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015987/2022	SWEETY SAHOO	JYOTIRMAYA SAHOO	KHURDA P.S. /657 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015988/2022	STATE OF ODISHA BRAJENDRA SWAIN VS	JYOTIRMAYA SAHOO VS	// KANAS /224 /2022 ()
546	ABLAPL/0015989/2022	STATE OF ODISHA PRATAP KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// KHURDA SADAR /238 /2022 ()
547	ABLAPL/0015990/2022	STATE OF ODISHA ANU @ KAILASH CHANDRA BEHERA VS	ASWINI KUMAR MISHRA 3 VS	// BOLAGARH P.S. /310 /2022 ()
548	ABLAPL/0015991/2022	STATE OF ODISHA PRAHALAD @ PRAHALLAD JENA VS	SARATHI JYOTI MOHANTY VS	// AGARAPADA /141 /2022 ()
549	ABLAPL/0015992/2022	STATE OF ODISHA BANTI @ BIBEK NAYAK VS	PARTHA SARATHI NAYAK VS	// BARGARH /740 /2022 ()
550	ABLAPL/0015993/2022	STATE OF ODISHA BIMBADHAR JENA VS	AMULYA RATNA PANDA VS	// BINJHARPUR /580 /2022 ()
551	ABLAPL/0015994/2022	STATE OF ODISHA ASIT XAXA VS	PABITRA KUMAR NAYAK VS	// RAJGANGPUR /531 /2022 ()
552	ABLAPL/0015995/2022	STATE OF ODISHA BRUSHABA DIGAL VS	SURAJ MOHANTY VS	// BHANJANAGAR /540 /2020 ()
553	ABLAPL/0015996/2022	STATE OF ODISHA TIKESWAR DAS @ DASH VS	SAMARENDRA BAHADUR VS	// LEPHRIPADA /200 /2022 ()
554	ABLAPL/0015997/2022	STATE OF ODISHA RAJENDRA PRASAD MAHAPATRA VS	MANAS KUMAR CHAND VS	// PARLAKHEMUNDI /258 /2022 ()
555	ABLAPL/0015998/2022	STATE OF ODISHA SANJIB KUMAR NAIK VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /223 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015999/2022	KHIRSAGAR NAIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	THELKOLOI PS /297 /2022 () //
557	ABLAPL/0016000/2022	RASHMITA SATPATHY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CUTTACK SADAR /487 /2022 () //
558	ABLAPL/0016001/2022	KHIROD KUMAR NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	BALASORE TOWN /239 /2022 () //
559	ABLAPL/0016002/2022	KIRTI CHANDRA ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALIMI /218 /2022 () //
560	ABLAPL/0016003/2022	JAMBU @ JANARDAN KHATEI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	AIR FIELD P.S. /290 /2022 () //
561	ABLAPL/0016004/2022	GOUTAM TARINI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /584 /2022 () //
562	ABLAPL/0016005/2022	DUSASAN NATH @ KANDURI VS STATE OF ODISHA	SANJIB RAY VS	ATHGARH /147 /2022 () //
563	ABLAPL/0016006/2022	SUMAN SEKHAR MOHANTY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	/ /0 () //
564	ABLAPL/0016007/2022	SHISHIR KUMAR SENAPATI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	BASTA /297 /2022 () //
565	ABLAPL/0016008/2022	BARENDRA PATRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	BASTA /62 /2022 () //
566	ABLAPL/0016009/2022	SRINIBASH MISHRA @ SRINIBAS MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BAUNISUNI /147 /2022 () //
567	ABLAPL/0016010/2022	OMM @ NRUSINGHA ROUSTRAY	ANANGA KUMAR OTTA	BIRIDI PS /112 /2017

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0016011/2022	OMM @ NRUSINGHA ROUTRAY	ANANGA KUMAR OTTA	BIRIDI PS /109 /2017
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0016012/2022	ALEKHA BIHARI SAHOO @ ALEKH SAHOO	BISWAJIT PASAYAT	//0
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0016013/2022	RABINDRA BISHOYI	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /585 /2022
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0016014/2022	GATIKRUSHNA PRADHAN	AMITAV TRIPATHY	NAYAGARH SADAR /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0016015/2022	NRUSINGHA BISWAL	SAMBIT BISWAL	TIRTOL /217 /2022
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0016016/2022	SATYAJIT DEY	SAROJ KUMAR PADHY	BALASORE TOWN /271 /2022
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0016017/2022	PRASANTA KUMAR JENA	SURYAKANTA DWIBEDI	RANPUR /291 /2022
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0016018/2022	PURASTAM @ PURUSHATTAM JALLI	VIVEKANANDA JENA	KHALLIKOTE /752 /2022
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0016019/2022	BULU SWAIN	MRUGANKA MAULI PATNAIK	BALIANTA P.S. /366 /2022
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0016020/2022	SUSANTA KUMAR ROUTRAY	DEBASNAN DAS	SALIPUR /334 /2022
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0016021/2022	MD. BASIR	DINESH KUMAR MOHANTY	KEONJHAR TOWN /498 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0016022/2022	STATE OF ODISHA SANJAY SHIRKE VS	AMIT PRASAD BOSE VS	// NAYAGARH /180 /2022 ()
580	ABLAPL/0016023/2022	STATE OF ODISHA DAYANIDHI BISWAL VS	SACHIDANANDA PADHEE VS	// barpalli /59 /2021 ()
581	ABLAPL/0016024/2022	STATE OF ODISHA SUROJIT MOHANTY @ SUJIT MAITY VS	BHARAT JALLI VS	// KEONJHAR TOWN /498 /2022 ()
582	ABLAPL/0016025/2022	STATE OF ODISHA BIJAY KETAN DAS VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
583	ABLAPL/0016026/2022	STATE OF ODISHA SIBA DAS VS	ASHOK DAS VS	// DIGAPAHANDI /385 /2022 ()
584	ABLAPL/0016027/2022	STATE OF ODISHA SARAT @ SARAT CHANDRA JALLI VS	VIVEKANANDA JENA VS	// KHALLIKOTE /752 /2022 ()
585	ABLAPL/0016028/2022	STATE OF ODISHA DAUD GAMANGO VS	R.N.BISWAL VS	// MOHANA /53 /2022 ()
586	ABLAPL/0016029/2022	STATE OF ODISHA SK. MAJAFAR HUSSEN VS	PRAJIT KUMAR PRADHAN VS	// RAIRANGPUR (RURAL) /200 /2022 ()
587	ABLAPL/0016030/2022	STATE OF ODISHA ANILA KUMARA PANDA VS	PRASANTA KUMAR TRIPATHY VS	// SHERAGADA /439 /2022 ()
588	ABLAPL/0016031/2022	STATE OF ODISHA SACHIN KUMAR DAS VS	PRASANTA KUMAR TRIPATHY VS	// SHERAGADA /439 /2022 ()
589	ABLAPL/0016032/2022	STATE OF ODISHA AJAYA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0016033/2022	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	SPL.TASK FORCE /28 /2022 () //
591	ABLAPL/0016034/2022	CHINMAY KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	SHERAGADA /439 /2022 () //
592	ABLAPL/0016035/2022	JYOTIRMAY JENA @ JYOTI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	PATNA /252 /2022 () //
593	CONTC(CPC)/0000374/2006	BAKULI CHARAN SAHOO VS SURESH CHANDRA PATTNAIK	BANSHIDHAR SATAPATHY VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :12/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	112/2022 TRPCRL/117/2022	PURNA CHANDRA NAYAK-MP	DEBASIS SARANGI
2	125/2022 JCRLA/51/2019	TAPAN PRADHAN-MP	MR.SARAT CH.MEKAP(AMICUS CURIAE)
3	224/2022 LAA/41/2004	HARA NAIK-MP	SUDHIR CHANDRA MOHANTY
4	225/2022 SA/254/1996	GHASI-MP	M/S.BANOJ KU.PATNAIK,R.K.NAYAK,P.K.SAHOO,
5	225/2022 LAA/41/2004	HARA NAIK-MP	N.PANDA (1)
6	226/2022 SA/254/1996	GHASI-MP	M/S.BANOJ KU.PATNAIK,R.K.NAYAK,P.K.SAHOO
7	226/2022 LAA/41/2004	HARA NAIK-MP	N.PANDA (1)
8	227/2022 LAA/13/2019	MAJEDA BIBI-MP	SUDHIR CH.MOHANTY
9	227/2022 SA/254/1996	GHASI-MP	M/S.BANOJ KU.PATNAIK,R.K.NAYAK,P.K.SAHOO
10	228/2022 SA/372/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
11	228/2022 LAA/13/2019	MAJEDA BIBI-MP	SUDHIR CH.MOHANTY
12	229/2022 SA/372/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
13	229/2022 LAA/13/2019	MAJEDA BIBI-MP	SUDHIR CH.MOHANTY
14	230/2022 SA/364/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
15	231/2022 SA/372/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
16	232/2022 SA/372/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
17	233/2022 SA/373/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
18	234/2022 SA/364/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
19	235/2022 SA/364/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
20	236/2022 SA/373/1999	BHAJAMAN-MP	M/S.S.C.GHOSE
21	274/2022 CMAPL/285/2022	ACHYUTA SENAPATI @ ACHYUTANANDA SENAPATI-MISANATAN DAS	
22	275/2022 CMAPL/755/2022	SRIKANT @ SHREEKANT JAISWAL-MP	SOUMYA MISHRA
23	276/2022 CMAPL/756/2022	MOHAMMED SARWAR-MP	ADV.
24	277/2022 CMAPL/758/2022	NIHAR RANJAN NANDA-MP	ASHOK KUMAR SARANGI
25	278/2022 CMAPL/763/2022	PURNA CHANDRA DAS-MP	SAMIR KUMAR MISHRA
26	308/2022	OM BRAMHABID MISHRA-MP	SAILABALA JENA

27	MATA/269/2022 309/2022	ANJAN KUMAR BRAHMA-MP	BIPLABA P.B. BAHALI
28	MATA/270/2022 310/2022	SANJAY PANDEY-MP	BISWARANJAN DAS
29	MATA/271/2022 311/2022	JYOSTNARANI BISWAL @ JYOTSNA RANI BISWAL @ DASUMRITA JENA	
30	MATA/272/2022 426/2022	PRASANT KUMAR NAG-MP	
31	WPC(OA)/1477/2018 436/2022	LILY BISWAL-MP	
32	CRLMP/2186/2022 437/2022	SONALI MOHAPATRA-MP	SANKARACHARYA CHOUDHURY
33	CRLMP/2566/2022 445/2022	CHITTARANJAN MISHRA-MP	U.C.PANDA
34	RPFAM/101/2022 446/2022	SHAKTI SIBA NARAYAN MISHRA-MP	MILAN KANUNGO
35	RPFAM/348/2022 531/2022	SUJATA BEHERA@GUDDI-MP	SANKARACHARYA CHOUDHURY
36	TRP(C)/480/2022 745/2022	ASHIS MITRA-MP	M/S.SAMIR K.MISHRA
37	FAO/633/2012 746/2022	ASHIS MITRA-MP	M/S.SAMIR K.MISHRA
38	FAO/633/2012 747/2022	ASHIS MITRA-MP	M/S.SAMIR KUMAR MISHRA
39	FAO/633/2012 748/2022	DR. NILAMADHAB SAHU-MP	MAHENDRA KUMAR SAHOO
40	FAO/486/2022 749/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD	DEEPIKA DASMOHAPATRA
41	FAO/429/2022 750/2022	PANKAJ KUMAR NAYAK-MP	
42	FAO/55/2021 751/2022	SANJEEB KUMAR MOHAPATRA-MP	BANSHIDHAR BAUG
43	FAO/363/2022 752/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	SUDEEP KUMAR SANGI
44	FAO/480/2022 842/2022	RANJIT KUMAR SAHOO-MP	PRANAB RANJAN CHHATOI
45	CRLREV/601/2022 843/2022	BIDYA @ BUDHI PRADHAN-MP	TRILOCHAN PANIGRAHI
46	CRLREV/603/2022 844/2022	SUBASH CHANDRA DEHURY-MP	AMIT KUMAR NATH
47	CRLREV/604/2022 845/2022	SUBASH CHANDRA DEHURY-MP	AMIT KUMAR NATH
48	CRLREV/604/2022 846/2022	SUSANTA KUMAR SWAIN @ BAPI-MP	SURYAKANTA DWIBEDI
49	CRLREV/605/2022 847/2022	SUSANTA KUMAR SWAIN @ BAPI-MP	SURYAKANTA DWIBEDI
50	CRLREV/605/2022 1247/2022	GADADHAR NAYAK-MP	DILLIP KUMAR MOHAPATRA
51	WPC(OAC)/1650/2018 1248/2022	SANJITA DAS-MP	
52	WPC(OAC)/892/2015 1262/2022	SHAIKH RAMTULLA@SK. RAMTULLA @ SK.REHEMTULIM	M/S.PK.DWIBEDI, MR. SOUGAT DAS,
53	RSA/301/2019 1263/2022	SHABANA PARBIN-MP	DILLIP KUMAR PRADHAN
54	RSA/306/2022 1264/2022	SAHUKAR CH.RAO CHOUD-MP	
55	RSA/597/2014 1265/2022	UMAKANTA DWIBEDI-MP	M/S.N.C.PATI
56	RSA/19/2007 1266/2022	PRASANA PUJARI-MP	BHABANI SHANKAR RAYAGURU
57	RSA/348/2022 1267/2022	PRASANA PUJARI-MP	BHABANI SHANKAR RAYAGURU
	RSA/348/2022		

58	1335/2022 CMP/1282/2022	HRUSIKESH MEHER-MP	TRILOCHAN NANDA
59	1336/2022 CMP/1283/2022	GHASI MOHURIA-MP	LAKSHMAN MISHRA
60	1337/2022 CMP/1284/2022	PRAKASH CHANDRA MOHANTY-MP	BHAGABAN MOHANTY
61	1338/2022 CMP/120/2022	TIKNATH PATEL @ TIKANATH PATEL-MP	AMITAV TRIPATHY
62	1340/2022 CMP/1287/2022	ARTATRANA NAYAK-MP	SAMIR KUMAR MISHRA
63	1341/2022 CMP/1288/2022	SK.MUSLIM-MP	AMIT PRASAD BOSE
64	1342/2022 CMP/1289/2022	TULA BARIK-MP	SANJEEB CHAKRAVARTY
65	1343/2022 CMP/1290/2022	ANIL KUMAR AGRAWAL-MP	SUMITRA MOHANTY
66	1446/2022 MACA/587/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	R.V.V. JHIMBALA PATI
67	1447/2022 MACA/692/2022	SAROJ KUMAR SWAIN-MP	SATYABHUSAN DAS
68	1448/2022 MACA/693/2022	RASHMI RANJAN PARIDA-MP	SATYABHUSAN DAS
69	1449/2022 MACA/694/2022	SUJIT KUMAR BEHERA-MP	BISHNU BRATA SINGH
70	1450/2022 MACA/694/2022	SUJIT KUMAR BEHERA-MP	BISHNU BRATA SINGH
71	1451/2022 MACA/695/2022	DIPIKA MITRA-MP	PRADEEP KUMAR MISHRA
72	1452/2022 MACA/695/2022	DIPIKA MITRA-MP	PRADEEP KUMAR MISHRA
73	1453/2022 MACA/696/2022	GURUBARI MAHARANA-MP	PRADEEP KUMAR MISHRA
74	1454/2022 MACA/696/2022	GURUBARI MAHARANA-MP	PRADEEP KUMAR MISHRA
75	1455/2022 MACA/697/2022	SAKILA BIBI-MP	PRADEEP KUMAR MISHRA
76	1456/2022 MACA/698/2022	BASANTA KUMAR BEHERA-MP	PRADEEP KUMAR MISHRA
77	1457/2022 MACA/699/2022	PREMA SAHU-MP	PRADEEP KUMAR MISHRA
78	1458/2022 MACA/700/2022	SARAT CHANDRA PATRA-MP	PRADEEP KUMAR MISHRA
79	1459/2022 MACA/699/2022	PREMA SAHU-MP	PRADEEP KUMAR MISHRA
80	1460/2022 MACA/701/2022	RAMAKANTA PATI-MP	PRADEEP KUMAR MISHRA
81	1461/2022 MACA/702/2022	M/S. ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
82	1462/2022 MACA/878/2015	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD.-MP	
83	1463/2022 MACA/703/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
84	1464/2022 MACA/704/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
85	1465/2022 MACA/1304/2018	DM,ORIENTAL INSURANCE CO.LTD.,BERHAMPUR-MP	
86	1466/2022 MACA/621/2010	O.I.CO.LTD-MP	
87	1467/2022 MACA/661/2022	SAGAR JENA-MP	BINAYAK PRASHAD MOHANTY
88	1468/2022 MACA/661/2022	SAGAR JENA-MP	BINAYAK PRASHAD MOHANTY
89	1469/2022	SMRUTISHREEDHAR BISOI-MP	BINAYAK PRASAD NOHANTY

90	MACA/662/2022 1470/2022	SMRUTISHREEDHAR BISOI-MP	BINAYAK PRASAD NOHANTY
91	MACA/662/2022 1471/2022	K.NABA KUMAR PATRA-MP	M/S.A.K.RAY
92	MACA/18/2020 1472/2022	MANJIT SARAN-MP	AJIT KUMAR RAY
93	MACA/20/2020 1473/2022	SEBATI SAHU-MP	DHANANJAYA MUND
94	MACA/710/2022 1474/2022	PARBATI PATRA-MP	
95	MACA/257/2017 2191/2022	GOPINATH KHANDUAL-MP	AKSHAYA KUMAR SAHOO
96	CRLA/1139/2022 2192/2022	GOPINATH KHANDUAL-MP	AKSHAYA KUMAR SAHOO
97	CRLA/1139/2022 2193/2022	PRASANT GHADEI-MP	N.N.MOHAPATRA
98	CRLA/48/2021 2194/2022	SUDHIR HARIJAN-MP	UMAKANTA BARIK
99	CRLA/1142/2022 2195/2022	SUDHIR HARIJAN-MP	UMAKANTA BARIK
100	CRLA/1142/2022 2196/2022	RABI NAYAR@RABI NAIR-MP	M/S.SK.ZAFARULLA,J.KAMILA, MR.JUGAL KISHORE
101	CRLA/371/2017 2197/2022	ABDULLA SK.-MP	M/S.PRASHANTA KU.NAYAK, MR. JAGANNATH KAM
102	CRLA/493/2014 2198/2022	BASU DAS-MP	PRAGNAYA NANDA PATTNAIK
103	CRLA/1144/2022 2199/2022	BASU DAS-MP	PRAGNAYA NANDA PATTNAIK
104	CRLA/1144/2022 2200/2022	MADAN GOPAL BARIK @ BUA BARIK-MP	AMIYA RANJAN SWAIN
105	CRLA/1146/2022 2201/2022	MADAN GOPAL BARIK @ BUA BARIK-MP	AMIYA RANJAN SWAIN
106	CRLA/1146/2022 2202/2022	SANJEEB HIRA-MP	ASIT KUMAR JENA
107	CRLA/1147/2022 2203/2022	SANJEEB HIRA-MP	ASIT KUMAR JENA
108	CRLA/1147/2022 2204/2022	BHASHKAR MALIK-MP	M/S.DR.SUJATA DASH
109	CRLA/417/2016 2205/2022	ALOK BEHERA-MP	CHITTARANJAN PATTNAIK
110	CRLA/1123/2022 2206/2022	KARAN PALAKA-MP	DIPAK RANJAN MISHRA
111	BLAPL/11726/2022 2206/2022	SIBA@KUTACHANDAN SAHOO-MP	PRASANTA KUMAR SAHOO
112	CRLA/623/2019 2207/2022	RAJENDRA SINGH-MP	RAJIB KUMAR HALDAR
113	BLAPL/11176/2022 2207/2022	ALOK BEHERA-MP	CHITTARANJAN PATTNAIK
114	CRLA/1123/2022 2208/2022	SANJAY ROUT-MP	DEBASNAN DAS
115	CRLA/759/2018 2208/2022	PREM KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
116	BLAPL/6709/2022 2209/2022	GOUTAM JANI@MILKU-MP	M/S.BIJAYALAXMI TRIPATHY
117	CRLA/378/2017 2209/2022	SANJAY PANGI-MP	R.N.BISWAL
118	BLAPL/4132/2022 2210/2022	SANTOSH KINDAL-MP	RAGHUNATH BISWAL
119	BLAPL/7069/2022 2210/2022	PRADEEP KISHAN-MP	M/S.SAILAZA NANDA DAS
120	CRLA/590/2017 2211/2022	LAMBODAR PRADHAN @ LAMBODHAR PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
	CRLA/1149/2022		

121	2211/2022 BLAPL/6386/2022	NARAHARI THANAPATI-MP	
122	2212/2022 CRLA/1149/2022	LAMBODAR PRADHAN @ LAMBODHAR PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
123	2212/2022 BLAPL/9971/2022	BIJU MAHAKUL-MP	AKSHAYA KUMAR SAHOO
124	2213/2022 CRLA/180/2020	DHABAI @ SOUMYA RANJAN SWAIN-MP	PRAVASH CH.JENA
125	2213/2022 BLAPL/3304/2022	T(THODUPUNURI) SRINIVAS-MP	
126	2214/2022 CRLA/1150/2022	MOHAN MUNDA-MP	RAMAKANTA PRADHAN
127	2214/2022 BLAPL/9101/2022	SANJAYA KUMAR NAIK @ SANJAYA NAIK-MP	ASHOK KUMAR SWAIN (1)
128	2215/2022 CRLA/1150/2022	MOHAN MUNDA-MP	RAMAKANTA PRADHAN
129	2215/2022 BLAPL/5413/2021	AJAY KUMAR DAS-MP	
130	2216/2022 CRLA/1151/2022	PURANDAR GHIBELA @ PURANDAR GHIVELA-MP	SURYAKANTA DWIBEDI
131	2216/2022 BLAPL/5414/2021	AJAY KUMAR DAS-MP	BHARAT BHUSAN ROUSTRAY
132	2217/2022 CRLA/448/2022	KANAI LAL SARDAR@KANHEILAL SARDAR-MP	RAJENDRA NARAYAN ROUT
133	2217/2022 BLAPL/10059/2022	AKSHYA BALIARSINGH @ BULU @ RAJA-MP	SANJIB KUMAR BHANJADEO
134	2592/2022 ABLAPL/3644/2021	NIBEDITA JENA-MP	BHABANI SHANKAR DAS
135	2593/2022 ABLAPL/3645/2021	AMAR KUMAR ROUT-MP	
136	2594/2022 ABLAPL/14109/2022	SIBUNA SAHOO-MP	
137	2595/2022 ABLAPL/14382/2022	SK. FAKRUDDIN @ FAKIRUDDIN-MP	
138	2596/2022 ABLAPL/10686/2022	KRUSHNA CHANDRA JENA-MP	
139	2597/2022 ABLAPL/15752/2022	MAHARSHI PRIYADARSHI-MP	SAROJ KUMAR DASH
140	2598/2022 ABLAPL/14157/2022	AANNA MANDAL-MP	
141	2599/2022 ABLAPL/2673/2018	DILLIP KUMAR JENA-MP	SMRUTI RANJAN ROUT
142	3077/2022 CRLMC/3962/2022	SUSHANTA TUDU-MP	SOUMENDRA PATTANAIK
143	3078/2022 CRLMC/3966/2022	SACHIKANTA SAHOO@BUNA ACHARY-MP	MANMAYA KUMAR DASH
144	3079/2022 CRLMC/3507/2022	RAMESH KUMAR BISWAL-MP	
145	3080/2022 CRLMC/3970/2022	HRUSHIKESH KHUNTIA-MP	BIJAY KUMAR MOHANTY
146	3081/2022 CRLMC/3971/2022	NIRMAL KUMAR PATEL@NIRMAL PATEL-MP	PRAFULLA KUMAR KAR
147	3082/2022 CRLMC/3972/2022	SANJAY GADODIA-MP	MILAN KANUNGO(SR.ADV.)
148	3083/2022 CRLMC/3973/2022	PRAMOD KUMAR GARADA@RAHUL-MP	PRASANTA KUMAR NANDA
149	3084/2022 CRLMC/3976/2022	MAHENDAR CHAMPIYA-MP	PABITRA KUMAR NAYAK
150	3085/2022 CRLMC/3977/2022	BISWAJIT PATTANAIK-MP	BHABANI SHANKAR RAYAGURU
151	3086/2022 CRLMC/3978/2022	PADMALOCHAN BEHERA-MP	SUBAS CHANDRA DAS
152	3087/2022	KAILASH CHANDRA SAHU@SAHOO-MP	

153	CRLMC/3201/2022 3088/2022	GAYATRI PANDA-MP	KABIR KUMAR JENA
154	CRLMC/3979/2022 3089/2022	SAMIRA PRUSTY-MP	ANUGRAHA NARAYAN SAMANTRAY
155	CRLMC/3980/2022 3090/2022	LAXMAN KUMAR PRADHAN-MP	DEBA PRASAD DAS
156	CRLMC/3983/2022 3091/2022	DHABALESWAR NAG-MP	S.S.RAY 2
157	CRLMC/3982/2022 3092/2022	SUSHIL KUMAR MOHANTY-MP	SURYAKANTA DASH
158	CRLMC/3985/2022 3093/2022	PRAMOD KU.MALLICK-MP	M/S.SATYA RANJAN MULIA,M/S.PRAKASH CH. DASH
159	CRLMC/165/2018 3094/2022	RABI SANKAR BEHERA-MP	ALOK KUMAR PANDA
160	CRLMC/3989/2022 3095/2022	SAROJINI NAYAK-MP	SMRUTI RANJAN MOHAPATRA
161	CRLMC/3994/2022 3096/2022	LALBAHADUR RANA-MP	S.R.DAS
162	CRLMC/3995/2022 3097/2022	MOHAN DAS@MOHAN CHARAN DAS-MP	DEBASISH PATNAIK
163	CRLMC/3996/2022 3098/2022	UPAN GOCHHAYAT-MP	PRASANTA KUMAR NANDA
164	CRLMC/3999/2022 3099/2022	SHASANKA JENA@SHASHANKA SHEKHAR JENA-MP	JAJATI KESHARI KHUNTIA
165	CRLMC/4000/2022 3100/2022	JAYANTA ROUT-MP	PRAVASH CHANDRA JENA
166	CRLMC/4001/2022 3101/2022	SIPUNA@SIPUN KUMAR PRADHAN-MP	PRAVASH CHANDRA JENA
167	CRLMC/4002/2022 3102/2022	THIKA SWAIN @ THIRA SWAIN-MP	
168	CRLMC/2909/2021 3103/2022	KASHINATH BEHERA@KASINATH BEHERA-MP	PRAVASH CH JENA
169	CRLMC/4003/2022 3951/2022	SIBARAM SAMAL-MP	BIKRAM CHANDRA GHADEI
170	WA/1430/2022 3952/2022	DR.SWAPAN KUMAR KARAK-MP	PRAFULLA KUMAR RATH
171	WA/1464/2022 3953/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
172	WA/1691/2022 3954/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
173	WA/1691/2022 3955/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
174	WA/1691/2022 3956/2022	RASHMI RANI DAS-MP	CHITTARANJAN PATTNAIK
175	WA/1694/2022 3957/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
176	WA/1693/2022 3958/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
177	WA/1693/2022 3959/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
178	WA/1693/2022 3960/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
179	WA/1693/2022 3961/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
180	WA/1695/2022 3962/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
181	WA/1695/2022 3963/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
182	WA/1695/2022 3964/2022	BUDHURAM LAKRA-MP	
183	WA/282/2019 3965/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/1696/2022		

184	3966/2022 WA/1696/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
185	3967/2022 WA/1696/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
186	16995/2022 WP(C)/33935/2022	MANORAMA MOHANTY @ MANARAMA MOHANTY-MP	SAILABALA JENA
187	16996/2022 WP(C)/33935/2022	MANORAMA MOHANTY @ MANARAMA MOHANTY-MP	SAILABALA JENA
188	16997/2022 WP(C)/33943/2022	MADHUCHHANDA BEHERA-MP	SANGRAM KUMAR SINGH
189	16998/2022 WP(C)/33945/2022	CHINMAYEE SENAPATI-MP	S.K.SAMAL
190	16999/2022 WP(C)/33949/2022	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION	SONEPRKUMAR SARANGI
191	17000/2022 WP(C)/33951/2022	NAROTTAM BEHERA-MP	ARJUNA CHARANA BEHERA
192	17001/2022 WP(C)/11237/2021	MANORANJAN SAHOO-MP	
193	17002/2022 WP(C)/17478/2022	SUDHANSU SEKHAR SAHU-MP	SHASHI BHUSAN JENA
194	17003/2022 WP(C)/33958/2022	RABI NARAYAN MOHAPATRA-MP	GYANENDRA KUMAR TRIPATHY
195	17004/2022 WP(C)/33961/2022	RABI NARAYAN MOHAPATRA-MP	GYANENDRA KUMAR TRIPATHY
196	17005/2022 WP(C)/7672/2022	CENTRE FOR ADVANCE RESEARCH ON ALTERNATIVE MEDICINE	VEDVANSHPATTANAIAK
197	17006/2022 WP(C)/33967/2022	REENA SAHOO @ SANDHYARANI SAHOO-MP	BIJAYA KUMAR PARIDA
198	17007/2022 WP(C)/33972/2022	SUMANTA KUMAR SAHU-MP	ASIS KUMAR MAHANA
199	17008/2022 WP(C)/33973/2022	SURENDRA BHOI-MP	RAJENDRA KUMAR PRADHAN
200	17009/2022 WP(C)/33981/2022	JYOSTNAMAYEE SAHOO-MP	PRASANNA KUMAR SAHOO
201	17010/2022 WP(C)/33985/2022	JYOTI RANJAN SAHOO-MP	BIRAJA PRASANNA DAS
202	17011/2022 WP(C)/31309/2022	INDRAMANI NAYAK-MP	SYAMALENDU PATTNAIK
203	17012/2022 WP(C)/33988/2022	M/S SHRI MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA	ANUPAMA KANTA ROUT
204	17013/2022 WP(C)/8063/2020	ARTABANDHU JENA-MP	RAMANATH ACHARYA
205	17014/2022 WP(C)/30800/2021	DR. SUDHARANJAN DAS-MP	KRISHNA CHANDRA SAHU
206	17015/2022 WP(C)/30796/2021	DR. SAROJ KUMAR KARAN-MP	KRISHNA CHANDRA SAHU
207	17016/2022 WP(C)/30798/2021	DR. BIBHUTI BHUSAN JATTI-MP	KRISHNA CHANDRA SAHU
208	17017/2022 WP(C)/31104/2021	DR. ASHOK KUMAR MOHANTA-MP	KRISHNA CHANDRA SAHU
209	17018/2022 WP(C)/32050/2021	DR.AKSHYA KUMAR PANDA-MP	KRISHNA CHANDRA SAHU
210	17019/2022 WP(C)/31103/2021	DR. TAPAS RANJAN PANIGRAHI-MP	KRISHNA CHANDRA SAHU
211	17020/2022 WP(C)/33994/2022	DR. RAJASHREE MISHRA-MP	DURGESH NARAYAN RATH
212	17021/2022 WP(C)/31450/2022	SANTOSHI SUNA-MP	S.S.RAO
213	17022/2022 WP(C)/37490/2021	PANKAJINI PATRA-MP	ARUN KUMAR MISHRA
214	17023/2022 WP(C)/6837/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
215	17024/2022	RANJAN KUMAR MOHANTY-MP	SUSANTA KUMAR DASH

216	WP(C)/34024/2022 17025/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
217	WP(C)/6837/2022 17026/2022	BILASH DAS-MP	SANGRAM MISHRA
218	WP(C)/34036/2022 17027/2022	RAJ KISHOR MATHUR-MP	
219	WP(C)/26414/2022 17028/2022	KALIDAS PRADHAN-MP	JANAKI KANTA MAHAPATRA
220	WP(C)/34041/2022 17029/2022	BINODINI MOHANTY-MP	SANTOSH KUMAR LENKA
221	WP(C)/34049/2022 17030/2022	AKASH KUMAR KARAN-MP	M.M.SWAIN
222	WP(C)/34052/2022 17031/2022	G.TARKESWAR REDDY-MP	M.M.SWAIN
223	WP(C)/34058/2022 17032/2022	DR. JAYA KRUSHNA PATNAIK-MP	GOUTAM KUMAR ACHARYA
224	WP(C)/29764/2022 17033/2022	DR. SANJAYA KUMAR SAHU-MP	GOUTAM KUMAR ACHARYA
225	WP(C)/29759/2022 17034/2022	PANCHANAN JENA-MP	CHITTA RANJAN PATTNAIK
226	WP(C)/34066/2022 17035/2022	BELA BHOI-MP	SATYABRATA MOHANTY
227	WP(C)/34065/2022 17036/2022	ARUN KUMAR JENA-MP	
228	WP(C)/30472/2022 17037/2022	RASANANDA CHOUDHOURY-MP	S.S.RAY (2)
229	WP(C)/34073/2022 17038/2022	RAMESWARI DEVI-MP	PRASANTA KUMAR TRIPATHY
230	WP(C)/34074/2022 17039/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, GAMBHAR MP	
231	WP(C)/34077/2022 17040/2022	M/S S.S. CONSTRUCTION CO., PURI-MP	SUKANTA KUMAR DALAI
232	WP(C)/34076/2022 17041/2022	SABITA DAS-MP	NIRANJAN LENKA
233	WP(C)/34078/2022 17042/2022	ARUN KUMAR DAS-MP	
234	WP(C)/19329/2022 17043/2022	DEEPANKAR SWAIN-MP	NIRANJAN LENKA
235	WP(C)/34084/2022 17044/2022	M/S JAY DRUGA SECURITY AND SERVICES-MP	SUDARSAN BEHERA
236	WP(C)/7360/2022 17045/2022	PRATAP CHADNRA MOHAPATRA-MP	JYOTI PATNAIK
237	WP(C)/34100/2022 17046/2022	RABINDRA PRADHAN-MP	BISWABIHARI MOHANTY
238	WP(C)/34099/2022 17047/2022	BIJAYANANDA SORI-MP	
239	WP(C)/41709/2021 17048/2022	HARIPADA DAS-MP	PRASANTA KUMAR NAYAK
240	WP(C)/34102/2022 17049/2022	M/S.RAMESH INDUSTRIES, KALAHANDI-MP	UPENDRA KUMAR SAMAL
241	WP(C)/34104/2022 17050/2022	MD. DANISH-MP	PRASANTA KUMAR NAYAK
242	WP(C)/34105/2022 17051/2022	SUSIL MARJIL TETE-MP	BRAJA MOHAN SARANGI
243	WP(C)/34108/2022 17052/2022	KALPANA SETHI-MP	PRAFULLA KUMAR RATH
244	WP(C)/34106/2022 17053/2022	SANJAY KUMAR DASH-MP	TANMAY MISHRA
245	WP(C)/34112/2022 17054/2022	KEDARNATH PRADHANI-MP	PRAFULLA KUMAR RATH
246	WP(C)/34111/2022 17055/2022	M/S.MAHANANDI FUEL C-MP	M/S.AKHIL MOHAPATRA
	WP(C)/2710/2013		

247	17056/2022 WP(C)/34182/2021	ANITA MAHANTA-MP	T.PANIGRAHI
248	17057/2022 WP(C)/33339/2021	RASMITA BEHERA-MP	S.K.SAMAL
249	17058/2022 WP(C)/34113/2022	SANJIV SENA-MP	GYANENDRA CHANDRA SWAIN
250	17059/2022 WP(C)/33338/2021	SUBHASHREE BEHERA-MP	S.K.SAMAL
251	17060/2022 WP(C)/34114/2022	MADHUSUDAN MOHAPATRA-MP	TANMAY MISHRA
252	17061/2022 WP(C)/29061/2022	ARUNA KUMAR SAMAL-MP	DILLIP KUMAR MOHAPATRA
253	17062/2022 WP(C)/34123/2022	KANHU CHARAN PANIGRAHI-MP	BIJAY KUMAR SAHOO
254	17063/2022 WP(C)/34125/2022	DR.JYOTI RANJAN MOHANTY-MP	BISWABIHARI MOHANTY
255	17064/2022 WP(C)/29576/2021	SATYA NARAYAN SAHU-MP	ALOK KUMAR PANDA
256	17065/2022 WP(C)/33584/2022	SUBHRAJIT SAHOO-MP	SOUBHAGYA SWAIN
257	17066/2022 WP(C)/15405/2022	MAA MANASHA W.S.H.G, ALALBINDHA-MP	SURYAKANTA DWIBEDI
258	17067/2022 WP(C)/34133/2022	PRASANTA KUMAR BISWAL-MP	BANSHIDHAR SATAPATHY
259	17068/2022 WP(C)/34136/2022	PRADIPTA KUMAR SAHOO-MP	TRILOCHAN PANIGRAHI
260	17069/2022 WP(C)/34141/2022	PICHIKI SRINIVAS RAO-MP	KRISHNA CHANDRA SAHU
261	17070/2022 WP(C)/34150/2022	SANJAYA KUMAR PRADHAN-MP	SASWATI MOHAPATRA
262	17071/2022 WP(C)/34154/2022	SUNIL KUMAR SWAIN-MP	NIRMAL CHANDRA DAS
263	17072/2022 WP(C)/34158/2022	SK.ZAHID-MP	MILAN KANUNGO
264	17073/2022 WP(C)/27440/2022	M/S. ORBIZ AUTOMOTIVEZ-MP	IPSIT AUROBINDO ACHARYA
265	17074/2022 WP(C)/34164/2022	AJAYA KUMAR ROUT-MP	AMIYA KUMAR MOHANTY A
266	17075/2022 WP(C)/34167/2022	M/S CHOUDHURY MEDICAL STORE, BBSR-MP	PAMI RATH
267	17076/2022 WP(C)/34168/2022	G.BIJAYALAKSHMI CHOUDHURY-MP	DEEPALI MAHAPATRA
268	17077/2022 WP(C)/34169/2022	M/S BOUDHA INFRA VENTURE PVT. LTD., BBSR-MP	ASHOK KUMAR MOHAPATRA
269	17078/2022 WP(C)/14291/2015	M/S.KOHENOOR INDUSTRIES-MP	M/S.TUSHAR KANTI SATAPATHY
270	17079/2022 WP(C)/34173/2022	HEMANTA KUMAR PRADHAN-MP	KUNAL KUMAR SWAIN
271	17080/2022 WP(C)/14293/2015	M/S.KOHENOOR INDUSTRIES-MP	M/S.TUSHAR KANTI SATAPATHY
272	17081/2022 WP(C)/34174/2022	RATIKANTA BAGUDEI-MP	RANJAN KUMAR NAYAK
273	17082/2022 WP(C)/27940/2021	UMIDISETTI SRINIVASU-MP	PRASANTA KUMAR PANDA
274	17083/2022 WP(C)/15374/2022	SUBHASH CHANDRA MOHANTA-MP	LAXMIKANTA MOHANTY
275	17084/2022 WP(C)/34177/2022	PRADEEP KUMAR PATTANAIAK-MP	ABHISHEK MOHANTY
276	17085/2022 WP(C)/34178/2022	AJAY KUMAR NANDA @ PINTU-MP	UMA CHARAN MISHRA
277	17086/2022 WP(C)/34179/2022	BASANTA KUMAR PAL-MP	SURENDRA KUMAR BISWAL
278	17087/2022	HARIHAR NAYAK-MP	BISWAJIT NAYAK

279	WP(C)/34182/2022 17088/2022	UNION OF INDIA-MP	ALOK KUMAR MOHANTY, C.G.C.
280	WP(C)/34180/2022 17089/2022 WP(C)/19846/2022	PMR STEELS, SUNDARGARH-MP	